

ORISSA HIGH COURT**FILING REPORT AS ON :19/07/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/31109/2024	TAPAN KUMAR SARANGI VS PROJECTOR DIRECTOR, NATIONAL HIGHWAY AUTHORITY INDIA, BALASORE	AUROVINDA MOHANTY VS	// ()	
2	D-BLAPL/21480/2024	BHIMA @ RAJU BEHERA VS STATE OF ODISHA	S.S.RAY (2) VS	BELLAGUNTHA /277 /2024 () //	
3	D-BLAPL/21484/2024	MUTURA @ DEBA PRASAD SAHOO VS STATE OF ODISHA	LOKANATH NAIK VS	CHOUDWAR /186 /2024 () //	
4	D-BLAPL/21486/2024	JITU @ JITENDRA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 () //	
5	D-BLAPL/21487/2024	BIBHUTI SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2024 () //	
6	D-BLAPL/21489/2024	INDUMATI DALNAYAK VS REPUBLIC OF INDIA	KABI RANJAN MOHANTY VS	BHANDARIPOKHARI /114 /2013 () //	
7	D-BLAPL/21490/2024	ARJUN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 () //	
8	D-BLAPL/21495/2024	MUNIM VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 () //	
9	D-BLAPL/21505/2024	GOBARDHAN PATRA VS STATE OF ODISHA	TAPAN JYOTI PANI VS	PURI TOWN /12 /2023 () //	
10	D-BLAPL/21508/2024	DEBU BHOI VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /59 /2015 () //	
11	D-BLAPL/21523/2024	CHANDRAKANTA MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /320 /2024 () //	

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12	D-BLAPL/21525/2024	PINKU SAHOO @ PINTU SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
13	D-BLAPL/21529/2024	RUPESH CHHURA @ BHIMA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINDHIKELA PS /290 /2023 () //	
14	D-BLAPL/21530/2024	TULASI MALLIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ /0 () //	
15	D-BLAPL/21533/2024	DEBENDRA KINCHAI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /114 /2022 () //	
16	D-BLAPL/21534/2024	ADU MALLICK @ MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /90 /2022 () //	
17	D-BLAPL/21541/2024	ABHISEK ROUSTRAY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	KHARABEL NAGAR P.S. /261 /2024 () //	
18	D-BLAPL/21543/2024	BIBEKANANDA SWAIN @ KUNA @ JACKY VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /336 /2023 () //	
19	D-BLAPL/21544/2024	GURA HO VS STATE OF ODISHA	ARIJEET MISHRA VS	JASHIPUR /53 /2024 () //	
20	D-BLAPL/21560/2024	PRADEEP MUNDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /392 /2024 () //	
21	D-BLAPL/21561/2024	SATYA DEEP VS STATE OF ODISHA	SARAT KUMAR JENA VS	GHANTAPADA /91 /2024 () //	
22	D-BLAPL/21564/2024	ALI AZAM @ ALI AZAM MALLIK VS STATE OF ODISHA	SAMBIT BISWAL VS	KHANDAGIRI P.S. /122 /2023 () //	
23	D-BLAPL/21567/2024	D. SRINIVAS @ SRINIBAS @ OMSHRI	SAMBIT BISWAL	NAYAPALLI P.S. /29 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/21568/2024	D. SRINIVAS @ SRINIBAS @ OMSHRI	SAMBIT BISWAL	NAYAPALLI P.S. /132 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/21569/2024	KALU @ SUKANTA DAS	SOUBHAGYA RANJAN JENA	MANCHESWAR P.S. /48 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/21580/2024	MILAN @ NILAM MAJHI @ CHANDAN MAJHI	AMLAN MOHANTY	KUAKHIA /442 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/21588/2024	MANAS RANJAN PANDA	BHABANI SANKAR MISHRA	JAJPUR TOWN /174 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/21594/2024	RAHUL BEHERA @ TAPAN BEHERA	BIDESHI KUMAR GHADEI	MANGALA BAG /370 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/21595/2024	ROHAN RANJAN ROUT @ SANU	KULDEEP MOHANTY	INFOCITY PS /142 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/21596/2024	MANA PANGI	DIPTI RANJAN BHOKTA	PADWA /119 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/21601/2024	UMESH CHANDRA KHATUA @ NIDHIA	ASHOK JENA	MAHANGA /5 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/21603/2024	DEEPAK KUMAR	SURYAKANTA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/21604/2024	JITENDRA KUMAR MISHRA	SURYAKANTA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/21606/2024	ADARSH CHOUHAN	SURYAKANTA DASH	/ /0	
		VS	VS	()	

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35	D-BLAPL/21607/2024	STATE OF ODISHA ROHITA BEHERA @ LANDA VS	AKSHAYA KUMAR SAHOO VS	// ATHAMALLIK /131 /2023 ()	
36	D-BLAPL/21617/2024	STATE OF ODISHA ARYAN @ SACHIN KUMAR GUPTA VS	AKSHAYA KUMAR SAHOO VS	// Maitri Vihar PS /405 /2023 ()	
37	D-BLAPL/21618/2024	STATE OF ODISHA NITYANANDA@KALIA MANDAL VS	SURESH CHANDRA PRADHAN VS	// MARINE PS AT JAMBO /71 /2024 ()	AOR20220003509C202400024
38	D-BLAPL/21621/2024	STATE OF ODISHA ARYAN @ SACHIN KUMAR GUPTA VS	AKSHAYA KUMAR SAHOO VS	// Maitri Vihar PS /404 /2023 ()	
39	D-BLAPL/21622/2024	STATE OF ODISHA PRADIP KUMAR BARAL @ MUNA BARAL VS	RAJIB LOCHAN PATTANAIAK VS	// MALKANGIRI /327 /2022 ()	
40	D-BLAPL/21623/2024	STATE OF ODISHA Amar Singh Birua VS	Chinmaya Kumar Sahu VS	// // ()	AOR20220001061C202400007
41	D-BLAPL/21624/2024	State Of Odisha ARYAN @ SACHIN KUMAR GUPTA VS	AKSHAYA KUMAR SAHOO VS	// CHANDRASEKHARPUR /641 /2023 ()	
42	D-BLAPL/21625/2024	STATE OF ODISHA Thala Singh VS	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202400074
43	D-BLAPL/21627/2024	State Of Odisha NISAR AHMAD VS	AMIT KUMAR NATH VS	// ANGUL TOWN /569 /2024 ()	
44	D-BLAPL/21628/2024	STATE OF ODISHA SAROOKH KHAN VS	AKSHAYA KUMAR SAHOO VS	// DARINGBADI /100 /2022 ()	
45	D-BLAPL/21634/2024	STATE OF ODISHA S. PITAMBAR REDDY VS	DEEPAK RANJAN PARIDA VS	// AIRPORT /182 /2024 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/21635/2024	SAGAR BALMIKI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /216 /2024 () //	
47	D-BLAPL/21636/2024	KATURI @ TUNA @ KARBA @ SUKANTA ROUT VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	NILGIRI /32 /2024 () //	
48	D-BLAPL/21637/2024	SAMBHU @ GOURANGA NAYAK VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	NILGIRI /32 /2024 () //	
49	D-BLAPL/21638/2024	BABU @ BIBEK BEHERA VS STATE OF ODISHA	DEBASHIS ROUSTRAY VS	NILGIRI /32 /2024 () //	
50	D-CMAPL/31067/2024	BASUDEV MAHAKUD VS PRINCIPAL SECY., ENERGY DEPT., BBSR	ADV. VS	// () //	
51	D-CMAPL/31102/2024	ARUPAMA MOHAPATRA VS RATNAKAR SAHU	ADV. VS	// () //	
52	D-CMP/30967/2024	INDIRA MOHAPATRA VS KUNI KAR	GOPINATH MISHRA VS	// () //	
53	D-CMP/31007/2024	KANAKALATA NAYAK VS APPANA MOHAPATRA	MANOJ KUMAR NAYAK VS	// () //	AOR20230001273C202400003
54	D-CMP/31025/2024	SUKANTI GADTYA VS SASMITA GADTYA	JAGABANDHU SAHU VS	// () //	
55	D-CMP/31049/2024	GURUBARI BARIK VS PURNA CHANDRA PATRA	AKSHAYA KUMAR PATI VS	// () //	
56	D-CMP/31085/2024	SANJAYA KUMAR PANDA VS SANGHAMITRA PANDA	DAYANANDA MOHAPATRA VS	// () //	
57	D-CMP/31171/2024	KALINGA BAKERY PVT. LTD., BBSR	DIPTI RANJAN MOHAPATRA	//	

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		VS	VS	0	
58	D-CMP/31186/2024	NIHARIKA PALTA SINGH PRAFULLA KUMAR PADHY	R.P.PATTNAIK	//	
		VS	VS	0	
59	D-CMP/31191/2024	PRASANTA KUMAR SAHU NIHAR RANJAN PATTNAIK	BIKRAM SENAPATI	//	
		VS	VS	0	
60	D-CMP/31203/2024	MANORANJAN PATTNAIK SURENDRA NATH BISOI	SATYANARAYAN MOHAPATRA	//	
		VS	VS	0	
61	D-CMP/31209/2024	PRAFULLA KUMAR BISOI SURENDRA NATH BISOI	SATYANARAYAN MOHAPATRA	//	
		VS	VS	0	
62	D-CONTC/30925/2024	PRAFULLA KUMAR BISOI KRUSHNA CHARAN PANIGRAHY	ADV.	//	
		VS	VS	0	
63	D-CONTC/30927/2024	ASWathy S, I.A.S. BIBEKANANDA MAHAKUR	ADV.	//	
		VS	VS	0	
64	D-CONTC/30944/2024	ASWATHY S, I.A.S, BASANTA KUMAR BISWAL	ADV.	//	
		VS	VS	0	
65	D-CONTC/30945/2024	S.ASWASTHY, COMMISSIONER NARENDRA KUMAR PANDA	ADV.	//	
		VS	VS	0	
66	D-CONTC/30954/2024	DR. ARABINDA PADHEE ASUTOSH ACHARYA	SANTOSH KUMAR SWAIN	//	
		VS	VS	0	
67	D-CONTC/30960/2024	BISWANATH TARAI, DISTRICT EDUCATION OFFICER HAREKRUSHNA SAHU	ADV.	//	
		VS	VS	0	
68	D-CONTC/30963/2024	ASWATHY S. IAS KHETRABASI NAIK	ADV.	//	
		VS	VS	0	

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		MINAKSHI BEHERA, DEPUTY SECRETARY		//	
69	D-CONTC/30973/2024	GANGADHAR SAMAL	ADV.	//	
		VS	VS	0	
		PRIYADASHI SANGRAM KESHARI KHUNTIA, OAS		//	
70	D-CONTC/30978/2024	DR.SAUMYASRI RATHA	ADV.	//	
		VS	VS	0	
		ARAVIND AGARWAL, IAS		//	
71	D-CONTC/30981/2024	BINOD KUMAR DAS	ADV.	//	
		VS	VS	0	
		DR. DHARANIDHAR, OAS		//	
72	D-CONTC/30983/2024	PRAMOD KUMAR PANDA	ADV.	//	
		VS	VS	0	
		ARAVIND AGARWAL, IAS		//	
73	D-CONTC/30989/2024	HEMA DAL @ BHOI	ADV.	//	
		VS	VS	0	
		ALOK KAR		//	
74	D-CONTC/30991/2024	GANESH SETHI	ADV.	//	
		VS	VS	0	
		ALOK KAR		//	
75	D-CONTC/31002/2024	RAMAKRUSHNA PANDA	SANJAYA KUMAR DAS	//	
		VS	VS	0	
		DISTRICT EDUCATION OFFICER, CUTTACK		//	
76	D-CONTC/31027/2024	LOPAMUDRA PARIDA	ADV.	//	
		VS	VS	0	
		SATYA RANJAN SAHOO, IPS		//	
77	D-CONTC/31041/2024	PRATIVARANI MOHAPATRA	ADV.	//	
		VS	VS	0	
		KRUSHNA CHANDRA SAHU, DISTRICT EDUCATION OFFICER		//	
78	D-CONTC/31046/2024	MENCHU SAMAL	ADV.	//	
		VS	VS	0	
		NABA KISHORE MOHALLICK		//	
79	D-CONTC/31052/2024	ARATI CHOUDHURY	SUSANTA KUMAR DASH	//	
		VS	VS	0	
		BIMALENDU RAY, OAS		//	

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80	D-CONTC/31054/2024	SADHABA DEI VS RABIN CHARCHIL MISHRA, TAHASILDAR	ADV. VS	// 0	
81	D-CONTC/31058/2024	CH SRINIVAS RAO VS INDRAMANI TRIPATHY IAS	HARIPAD MOHANTY VS	// 0	
82	D-CONTC/31061/2024	HEMANTA KUMAR MISHRA VS INDRAMANI TRIPATHY, IAS	HARIPAD MOHANTY VS	// 0	
83	D-CONTC/31065/2024	DHANANJAY PRADHAN VS ASWATHY S, IAS	ADV. VS	// 0	
84	D-CONTC/31071/2024	PURUSOTAM DAKUA VS ASWATHY S, IAS	ADV. VS	// 0	
85	D-CONTC/31077/2024	BALARAM CHRISTIAN VS ANU GARG, DEVELOPMENT COMMISSIONER	ADV. VS	// 0	
86	D-CONTC/31099/2024	LAXMAN JENA VS THE TAHASILDAR, RASULPUR	ADV. VS	// 0	
87	D-CONTC/31105/2024	KHUDIRAM JENA VS ANU GARG, DEVELOPMENT COMMISSIONER	ADV. VS	// 0	
88	D-CONTC/31108/2024	BABAJI CHARAN ROUT VS ANU GARG, DEVELOPMENT COMMISSIONER	ADV. VS	// 0	
89	D-CONTC/31111/2024	BHASKAR BHUIYAN VS ANU GARG, DEVELOPMENT COMMISSIONER	ADV. VS	// 0	
90	D-CONTC/31113/2024	DEBENDRA KUMAR NAYAK VS ANU GARG, DEVELOPMENT COMMISSIONER	ADV. VS	// 0	
91	D-CONTC/31118/2024	DAMBARU KHORA	ADV.	//	

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		VS	VS	0	
		ANU GARG, DEVELOPMENT COMMISSIONER		//	
92	D-CONTC/31120/2024	SURENDRA BEHERA	ADV.	//	
		VS	VS	0	
		RAJESH PRAVAKAR PATIL, IAS		//	
93	D-CONTC/31123/2024	GHANASHYAM CHOUDHURY	ADV.	//	
		VS	VS	0	
		GOURIRANI NAIK, DISTRICT EDUCATION OFFICER		//	
94	D-CONTC/31124/2024	Rajadhani Dainika Hat Byabasayee Sangha, Bbsr	SIDDHARTH PRASAD MISHRA	//	AOD20240000720C202400002
		VS	VS	0	
		Rajlaxmi Nayak		//	
95	D-CONTC/31141/2024	CHINTAMANI SAHOO	ADV.	//	
		VS	VS	0	
		ANU GARG, DEVELOPMENT COMMISSIONER		//	
96	D-CONTC/31145/2024	ABHINNA KUMAR PARJA	ADV.	//	
		VS	VS	0	
		ANU GARG, DEVELOPMENT COMMISSIONER		//	
97	D-CONTC/31149/2024	JUDHISTHIRA SAHOO	ADV.	//	
		VS	VS	0	
		ANU GARG, DEVELOPMENT COMMISSIONER		//	
98	D-CONTC/31152/2024	BHIMSEN MOHAPATRA	ADV.	//	
		VS	VS	0	
		ANU GARG, DEVELOPMENT COMMISSIONER		//	
99	D-CONTC/31156/2024	KHALI GAUDA	ADV.	//	
		VS	VS	0	
		ANU GARG, DEVELOPMENT COMMISSIONER		//	
100	D-CONTC/31161/2024	PRAMOD KUMAR KHUNTIA	ADV.	//	
		VS	VS	0	
		ANU GARG, DEVELOPMENT COMMISSIONER		//	
101	D-CONTC/31163/2024	BANSHIDHAR BEHERA	ADV.	//	
		VS	VS	0	
		ANU GARG, DEVELOPMENT COMMISSIONER		//	
102	D-CONTC/31165/2024	RABI NARAYAN MUDULI	ADV.	//	
		VS	VS	0	

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103	D-CONTC/31166/2024	VIKRAM YADAV TRINATH SAHOO VS	ADV. VS	// // ()	
104	D-CONTC/31170/2024	ASWATHY S, IAS BINOD BIHARI SAHOO VS	SAILABALA JENA VS	// // ()	
105	D-CONTC/31187/2024	ARAVIND AGRAWAL, IAS PRADIP KUMAR RATHA VS	ADV. VS	// // ()	
106	D-CONTC/31188/2024	PRINCIPAL SECRETARY, HIGHER EDUCATION Parbati Das VS	PITABMAR BEHERA VS	// // ()	AOR20220003697C202400007
107	D-CONTC/31192/2024	Aurobindo Behera PRANATI NAYAK VS	ADV. VS	// // ()	
108	D-CRLA/21510/2024	ASWATHY S.,IAS BIJU @ ABHISHEK TANTY VS	SURENDRA MOHANTY VS	// // ()	AOR20220001301C202400018
109	D-CRLA/21528/2024	STATE OF ODISHA SURENDRA BACHA VS	AMITAV TRIPATHY VS	// // ()	
110	D-CRLA/21535/2024	STATE OF ODISHA BISWARANJAN GUPTA VS	BHARAT BHUSAN ROUSTRAY VS	// // ()	
111	D-CRLA/21563/2024	STATE OF ODISHA SRINIBAS BHOI VS	SARAT KUMAR JENA VS	// // ()	
112	D-CRLA/21639/2024	STATE OF ODISHA NARESH KUMAR BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // ()	
113	D-CRLMC/21478/2024	STATE OF ODISHA PRASANTA DAS@PASA VS	ARIJEET MISHRA VS	// // ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/21512/2024	Santosh Kumar Panda VS State Of Odisha	RATIKANTA MOHAPATRA VS	// () //	AOD20240000711C202400001
115	D-CRLMC/21521/2024	HUSSID HUSSIN VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /34 /2010 () //	
116	D-CRLMC/21526/2024	KUMAR PARIJA VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	/ /0 () //	
117	D-CRLMC/21537/2024	RASHMITA MAJHI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PURIGHAT /124 /2023 () //	
118	D-CRLMC/21554/2024	SAMIUL HUSSAIN VS STATE OF ODISHA	ABHISEK MOHANTY VS	LALBAG /176 /2018 () //	
119	D-CRLMC/21557/2024	OM PRAKASH DASH VS STATE OF ODISHA	SATAT KUMAR JENA VS	CUTTACK VIGILANCE /32 /2016 () //	
120	D-CRLMC/21565/2024	AKSHAYA KUMAR ACHARYA VS UNION OF INDIA	GYANA RANJAN MOHANTY VS	/ /0 () //	
121	D-CRLMC/21570/2024	SARASWATI KANHAR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PHULBANI TOWN /47 /2009 () //	
122	D-CRLMC/21579/2024	ROHIT NAG VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BHAWANIPATNA TOWN /49 /2020 () //	
123	D-CRLMC/21586/2024	MILUBISOYI@MURALIDHAR BISOI VS STATE OF ODISHA	ABAKASH NANDA VS	BADAGADA /58 /2014 () //	
124	D-CRLMC/21631/2024	KALINDINDI NARASIMHA RAJU VS SUBUDHI VENKATA RAO	RAKESH KUMAR DAS VS	/ /0 () //	
125	D-CRLMC/21641/2024	RATNAKAR BEHERA	JEEVANJYOTI MOHANTY	SATYABADI /91 /2009	

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		VS	VS	()	
		EXECSUTIVE ENGINEER, ELECTRIC DEPT. (TATA POWER)		//	
126	D-CRLMP/21482/2024	SANDHYA RANI SAMAL	NIHAR RANJAN OJHA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/21483/2024	M/S. KALS BREWERIES PVT. LTD., JAGATSINGHPURBIDESH RANJAN BEHERA		/ /0	
	CRLMP/1064/2024	VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/21493/2024	MAMUNI MANDAL	AMIT KUMAR DAS	/ /0	
		VS	VS	()	
		S.D.M, BHADRAK		//	
129	D-CRLMP/21511/2024	Narayan Chandra Rout	Subash Chandra Rout	/ /	AOR20220000058C202400027
		VS	VS	()	
		Secretary Home Department		//	
130	D-CRLMP/21514/2024	Smt Gayatri Behera	Bijaya Kumar Nayak	/ /	AOR20230000709C202400010
		VS	VS	()	
		The Director General Of Police Odisha And Others		//	
131	D-CRLMP/21531/2024	PUNJAB NATIONAL BANK, BALASORE	ANJAN KUMAR BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/21542/2024	MAGUNI SAHOO	MANORANJAN PADHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/21558/2024	BISWA PRAKASH BOSE	BAMADEV BARAL	/ /0	
		VS	VS	()	
		ANIDITA ROY		//	
134	D-CRLMP/21590/2024	RAM CHANDRA SONI	LAXMINARAYAN PATEL	/ /0	
		VS	VS	()	
		RITU RANI SARAF		//	
135	D-CRLMP/21597/2024	CHHABI MALLICK	MITHUN DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/21600/2024	RUNU PRADHAN	RAMAKRISHNA NAIK	/ /0	
		VS	VS	()	

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137	D-CRLMP/21615/2024	DEBABRATA NAYAK Somanath Mallick VS State Of Odisha	Subash Chandra Rout VS	// // ()	AOR2022000058C202400028
138	D-CRLREV/21477/2024	KUNA PATRA@SUSHANTA KUMAR PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 ()	
139	D-CRLREV/21479/2024	MURALIDHAR NAYAK VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SIMULIA /52 /2011 ()	
140	D-CRLREV/21485/2024	CH.BABULA PATRA VS NARAYAN PANIGRAHY	TATHAGATA SAHOO VS	//0 ()	
141	D-CRLREV/21498/2024	SWEEKAR NAYAK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	S.P.(CID-CRL),CUTTACK /2 /2010 ()	
142	D-CRLREV/21501/2024	SHANTILATA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	//0 ()	
143	D-CRLREV/21571/2024	MALLIK SHAMIM ARAFAT VS SEEMAB SHAWANA	MANORANJAN PATTANAIAK VS	//0 ()	AOR20220003697C202400004
144	D-CRLREV/21573/2024	MALLIK SHAMIM ARAFAT VS SEEMAB SHAWANA	MANORANJAN PATTANAIAK VS	//0 ()	AOR20220003697C202400005
145	D-CRLREV/21640/2024	RATNAKAR BEHERA VS EXECUTIVE ENGINEER, ELECTRIC DEPT. (TATA POWER)	JEEVANJYOTI MOHANTY VS	//0 //	
146	D-ELPET/31196/2024	ABHINANDAN PANDA VS RAJENDRA DHOLAKIA	SUBASH MOHAPATRA VS	// ()	
147	D-ELPET/31204/2024	DR.SUBASH MOHAPATRA VS DHARMENDRA PRADHAN	 VS	// ()	

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148	D-ELPET/31207/2024	LALIT KUMAR BEHERA VS DHRUBA CHARAN SAHU	SUBASH MOHAPATRA VS	// ()	
149	D-ELPET/31238/2024	GIRIJA SHANKAR NAYAK VS ASHOK KUMAR DAS	SUBASH MOHAPATRA VS	// ()	
150	D-ELPET/31239/2024	JAGABANDHU DAS VS SANJIB KUMAR MALLICK	SUBASH MOHAPATRA VS	// ()	
151	D-FAO/30984/2024	D.M., ORIENTAL INSURANCE CO.LTD. VS LOKANATH MALLIK	PRASANTA KUMAR MAHALI VS	// ()	
152	D-FAO/30993/2024	RAJANKANTA MOHANTY VS PRANATI BEHERA	DIGAMBARA MISHRA VS	// ()	
153	D-JCRLA/21503/2024	RAHUL SHEIKH VS STATE OF ODISHA	ADV. VS	//0 ()	
154	D-JCRLA/21506/2024 JCRLA/122/2024	RAMESH CHANDRA CHOUDHURY VS STATE OF ODISHA	ADV. VS	GOLANTHARA (BERHAMPUR) /108 /2014 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) ST/0000021/2015	
155	D-JCRLA/21507/2024 JCRLA/121/2024	SABIUL ISLAM VS STATE OF ODISHA	ADV. VS	//0 1ST A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000012/2023	
156	D-JCRLA/21509/2024 JCRLA/120/2024	TUKUNA MUNDA @ TINU @ TUNA VS STATE OF ODISHA	ADV. VS	TELKOI /30 /2022 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000017/2022	
157	D-JCRLA/21513/2024 JCRLA/119/2024	JAGDISH MAJHI VS STATE OF ODISHA	ADV. VS	KINJIRKELA /6 /2018 A.D.J.,SUNDARGARH(Sundargarh) ST/0000052/2018	
158	D-JCRLA/21517/2024	LALIT MAJHI VS STATE OF ODISHA	ADV. VS	BARGAON /156 /2019 ()	
159	D-LAA/31183/2024	BHANUMATI DEI	SARTHAK PRADHAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-MACA/30956/2024	BABAJI CHARAN ROUT	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		SANATAN MALLICK		//	
161	D-MACA/30977/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		ASHOK PATEL		//	
162	D-MACA/30997/2024	MANAGER(LEGAL), M/S. NEW INDIA ASSURANCE CO	SOBHATH ROY	//	
		VS	VS	0	
		PUSPALATA DASH		//	
163	D-MACA/31022/2024	CHAITANYA MOHANTY	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		SHI AURANBINDA ASHRAM TRUST		//	
164	D-MACA/31024/2024	SUNIL MOHANTY	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
		AURABINDA ASHRAM TRUST, JAGATSINGHPUR		//	
165	D-MATA/31029/2024	SANGITA MISHRA	TANMAY MISHRA	//	
		VS	VS	0	
		ASHUTOSH MOHAPATRA		//	
166	D-MATA/31137/2024	ASHARANI SAHU	ASISH KUMAR RAY	//	
		VS	VS	0	
		GOLAKA BIHARI SAHU		//	
167	D-MATA/31139/2024	ASHOK KUMAR SAHOO	TANMAYA KUMAR MOHANTY	//	
		VS	VS	0	
		KANAKLATA SAHOO		//	
168	D-RPFAM/31008/2024	Kabiranjana Nayak	DEBASIS TRIPATHY	//	AOR20220001665C202400021
		VS	VS	0	
		Sarita Bhal		//	
169	D-RPFAM/31127/2024	PRAFULLA KUMAR SWAIN	ASHWINI KUMAR DAS	//	
		VS	VS	0	
		SUKANTI BISOI		//	
170	D-RSA/31079/2024	SECRETARY, CUTTACK CENTRAL COOPERATIVE BANK	DEBASIS TRIPATHY	//	
		VS	VS	0	

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171	D-RSA/31128/2024	KELUNI KHATUA Manbhula Naik VS Rabichandra Patel	Soumendra Pattanaik VS	// // ()	AOR20220001529C202400002
172	D-TRP(C)/30958/2024	TULIKA MOHANTY VS SRIKUMAR SHAKTIDATTA MOHANTY	SEKH ZAKIR HUSSAIN VS	// // ()	
173	D-TRP(C)/30980/2024	RATNAMANI SENAPATI VS MAHESH PRASAD MOHAPATRA	PUSPAK KUMAR SAHOO VS	// // ()	
174	D-WA/30923/2024	STATE OF ODISHA VS BISHNU PRASAD SWAIN	DEBASIS NAYAK(AGA) VS	// // ()	AOD20220001886C202400660
175	D-WA/30924/2024	STATE OF ODISHA VS CHIRANJIT MOHANTA	DEBASIS MOHAPATRA (A.S.C) VS	// // ()	AOD20220001886C202400661
176	D-WA/30994/2024	LABA KUMAR RATH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()	
177	D-WA/30999/2024	Secretary Of Revenue And Disaster Management Dept VS Brajamohan Senapati	ABHINANDAN PRADHAN VS	// // ()	AOD20220001886C202400662
178	D-WA/31000/2024	Secretary Of Revenue And Disaster Management Dept VS Narahari Jena	GYANA RANJAN MAHAPATRA VS	// // ()	AOD20220001895C202400528
179	D-WA/31001/2024	Secretary Of Revenue And Disaster Management Dept VS Bhikari Charan Samal	ABHINANDAN PRADHAN VS	// // ()	AOD20220001886C202400663
180	D-WA/31004/2024	Secretary Of Revenue And Disaster Management Dept VS Sudarsan Patra	GYANA RANJAN MAHAPATRA VS	// // ()	AOD20220001895C202400527
181	D-WA/31014/2024	STATE OF ODISHA VS HEMA SAGAR NAG	PRADEEP KUMAR ROUT(AGA) VS	// // ()	AOR20220001513C202400605

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182	D-WA/31018/2024	STATE OF ODISHA VS SAROJ KUMAR RAY	SASWAT DAS(AGA) VS	// ()	AOD20220001895C202400529
183	D-WA/31020/2024	STATE OF ODISHA VS MOHAN CHANDRA MOHANTA	Karunakar Das VS	// ()	AOR20220001513C202400604
184	D-WA/31023/2024	Principal Secretary Of Higher Education Dept VS Sharat Kumar Mohanty	ABHINANDAN PRADHAN VS	// ()	AOD20220001886C202400664
185	D-WA/31034/2024	STATE OF ODISHA VS PRASANNA PARIDA	SHAKTI PRASAD PANDA,A.G.A VS	// ()	AOD20220001895C202400530
186	D-WA/31095/2024	Commissioner Cum Secretary Of Higher Education Dept VS Kanhu Charan Rath	Karunakar Das VS	// ()	AOR20220001513C202400606
187	D-WA/31096/2024	Secretary Of Revenue And Disaster Management Dept VS Manmohan Tripathy	GYANA RANJAN MAHAPATRA VS	// ()	AOD20220001895C202400531
188	D-WA/31098/2024	Commissioner Cum Secretary Of Higher Education Dept VS Pradip Kumar Ratha	ABHINANDAN PRADHAN VS	// ()	AOD20220001886C202400665
189	D-WA/31119/2024	STATE OF ODISHA VS BIRABARA JENA	MALAY KETAN BALABANTARAY(A.G.A) VS	// ()	AOR20220001513C202400607
190	D-WA/31160/2024	PRANATI DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// ()	
191	D-WA/31184/2024	Commissioner Cum Secretary Of School And Mass Education Dept VS Kumari Uma Sahoo	ABHINANDAN PRADHAN VS	// ()	AOD20220001886C202400666
192	D-WA/31194/2024	PRAMILA NAYAK VS STATE OF ODISHA	ADV. VS	// ()	
193	D-WP(C)/30919/2024	RAMCHARITA SINGH	NARESH CHANRA JENA	//	

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		VS	VS	()	
		LAND REFROMS COMMISSIONER,CUTTACK		//	
194	D-WP(C)/30920/2024	SURENDRA KUMAR SINGH	DEBASIS TRIPATHY	//	AOR20220001665C202400022
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/30921/2024	PRAMOD KUMAR SAHOO	SIDHARTH SHANKAR PADHY	//	AOR20220001248C202400002
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/30922/2024	BHRAMARABARA MEHER	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202400047
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/30926/2024	AAKASH AGRAWAL	SUBHASISH DAS	//	
	WP(C)/17324/2024	VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/30928/2024	JAJNASENI SAHOO	MANAS PATI	//	
	WP(C)/17350/2024	VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/30930/2024	SUBASH NAYAK	GOKHA BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/30931/2024	KAILASH CHANDRA SAHOO	BIPIN KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/30932/2024	SWETA SAHU	PITAMBAR ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/30933/2024	PRASAN KUAMR SAHOO	SIBA PRASADA PATI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/30934/2024	DUKHABANDHU PRADHAN	PITAMBAR ACHARYA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/30935/2024	PINKY MODI	PITAMBAR ACHARYA	//	
		VS	VS	()	

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205	D-WP(C)/30936/2024	STATE OF ODISHA SUBASINI SETHI VS	DHIRENDRA KUMAR MOHAPATRA VS	// // 0	
206	D-WP(C)/30937/2024	STATE OF ODISHA PRAFULLA KUMAR NAYAK VS	ANIL KUMAR DAS VS	// // 0	
207	D-WP(C)/30938/2024	STATE OF ODISHA MANIPAL HOSPITALS (EAST)INDIA PRIVATE LTD. KAMR VS	DHIRENDRA KUMAR MOHANTY VS	// // 0	
208	D-WP(C)/30939/2024	SUMAN CHHUALSINGH JAGADISH BARAL VS	ANUP KUMAR PATTNAIK VS	// // 0	
209	D-WP(C)/30940/2024	STATE OF ODISHA HIMANSHU SEKHAR MOHANTY VS	ABHISEK MOHANTY VS	// // 0	
210	D-WP(C)/30941/2024	STATE OF ODISHA SK. RIASATULLA VS	LAXMIDHAR DASH VS	// // 0	
211	D-WP(C)/30942/2024	STATE OF ODISHA AKHSYA KUMAR MOHANTY VS	ABHISEK MOHANTY VS	// // 0	
212	D-WP(C)/30943/2024	STATE OF ODISHA BISHNU CHARAN SWAIN VS	ABHISEK MOHANTY VS	// // 0	
213	D-WP(C)/30946/2024	STATE OF ODISHA AKSHAYA KUMAR BISWAL VS	ABHISEK MOHANTY VS	// // 0	
214	D-WP(C)/30947/2024	STATE OF ODISHA PREMANATH SETHY VS	ABHISEK MOHANTY VS	// // 0	
215	D-WP(C)/30948/2024	STATE OF ODISHA SAROJ KUMAR MOHANTY VS STATE OF ODISHA	ABHISEK MOHANTY VS	// // 0 //	

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216	D-WP(C)/30949/2024	BANSHIDHAR MOHANTY VS STATE OF ODISHA	Jyotirmay Gupta VS	// 0 //	
217	D-WP(C)/30950/2024	KULAMANI SAHOO VS STATE OF ODISHA	Jyotirmay Gupta VS	// 0 //	
218	D-WP(C)/30951/2024	SISIR KUMAR CHHATOI VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //	
219	D-WP(C)/30952/2024	GOBARDHAN BARADA VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //	
220	D-WP(C)/30953/2024	BANSIDHAR BEHERA VS STATE OF ODISHA	Jyotirmay Gupta VS	// 0 //	
221	D-WP(C)/30955/2024	KAMAL CHOUKSE VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
222	D-WP(C)/30957/2024	LAXMI PRASAD MAHRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
223	D-WP(C)/30959/2024	SANJUKTA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
224	D-WP(C)/30961/2024	SHENHAKANTI HARIJAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //	
225	D-WP(C)/30962/2024	SHYAM SUNDRA NAIK VS STATE OF ODISHA	PREM KUMAR MOHANTY VS	// 0 //	
226	D-WP(C)/30964/2024	RASHMI RANJAN MALIK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
227	D-WP(C)/30965/2024	JAYA PRAKASH JOSHI	LALATENDU SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/30966/2024	ADMINISTRATOR, WESCO UTILITY, SAMBALPUR	ASUTOSH MOHANTY	//	
		VS	VS	0	
		UNION OF INDIA		//	
229	D-WP(C)/30968/2024	BISHNU CHARAN JENA	SRIKAR KUMAR RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/30969/2024	BIKRAM NAYAK	DAMODAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/30970/2024	HARISH CHANDRA MOHANTA	SATYABRATA SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/30971/2024	RAKESH KUMAR SINGH	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/30972/2024	SUNITI MOHAKUD	RAJENDRA KUMAR DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/30974/2024	PRASANNA KUMAR MAJHI	SRIKANTA KUAMR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/30975/2024	AJAY KUMAR DASH	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/30976/2024	PINTU ORAM	RAKESH BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/30979/2024	JATESWAR DEV HIGHER SECONDARY SCHOOL OF HUMEYRON AND CASATIONAL	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/30982/2024	KRUPASINDHU SAHU	RANJAN KUMAR NAYAK	//	
		VS	VS	0	

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239	D-WP(C)/30985/2024	STATE OF ODISHA ABHAY MALICK VS	RANJAN KUMAR NAYAK VS	// // 0	
240	D-WP(C)/30986/2024	THE BRANCH MANAGER, HINDUJA FINANCE LTD BAIDEHI BESHRA VS	JIBAN RANJAN DASH VS	// // 0	
241	D-WP(C)/30987/2024	COLLECTOR, KALAHANDI SUDHANSU SEKHER APAT VS	RAJIV KUMAR MAHANTA VS	// // 0	
242	D-WP(C)/30988/2024	STATE OF ODISHA PRANABANDHU NAG VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // 0	
243	D-WP(C)/30990/2024	STATE OF ODISHA PRASANTA KUMAR MISHRA VS	SADASIVA PATRA (1) VS	// // 0	
244	D-WP(C)/30992/2024	STATE OF ODISHA PRADEEP PRADHAN VS	SUKANTA KUMAR NAYAK VS	// // 0	
245	D-WP(C)/30995/2024	UNION OF INDIA UMAKANTA PANDA VS	NIRANJAN NAYAK VS	// // 0	
246	D-WP(C)/30996/2024	STATE OF ODISHA PANDA BROTHERS AND TRADERS VS	ANUP NARAYAN MOHANTY VS	// // 0	AOR20220003930C202400003
247	D-WP(C)/30998/2024	UNION OF INDIA MANASH SAHOO VS	DINESH KUMAR MOHANTY VS	// // 0	AOD20220003518C202400001
248	D-WP(C)/31003/2024	STATE OF ODISHA NIRANJAN BHOI VS	NIRANJAN PANDA VS	// // 0	
249	D-WP(C)/31005/2024	STATE OF ODISHA PRABHAT KUMAR NAYAK VS	PRAKASH KUMAR MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/31006/2024	JAGA BANDHU SAI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/31009/2024	GANDHI NAIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
252	D-WP(C)/31010/2024	ASADHU BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
253	D-WP(C)/31011/2024	BIBHUTI BEHERAMALI VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
254	D-WP(C)/31012/2024	MITRABHANU MISHRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
255	D-WP(C)/31013/2024	PURUSOTAM MAHAKUR VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
256	D-WP(C)/31015/2024	BIJUPATTNAIK PHYSIOTHERAPY COLLEGE, BARIPADA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
257	D-WP(C)/31016/2024	BHIKARAM PARUA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
258	D-WP(C)/31017/2024	SARAT KUMAR ROUT VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //	
259	D-WP(C)/31019/2024	MADHUSMITA DAS VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //	
260	D-WP(C)/31021/2024	BIJAY KUMAR ROUSTRAY VS THE COLLECTOR CUTTACK	ASWINI KUMAR MOHANTY VS	// 0 //	
261	D-WP(C)/31026/2024	M/S. GAURAV MOHANTY, BBSR	ITISHREE TRIPATHY	//	

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		VS	VS	0	
		JOINT COMMISSIONER OF STATE TAX, CT AND GST, BBSR		//	
262	D-WP(C)/31028/2024	M/S. ADARSH JAISWAL	ITISHREE TRIPATHY	//	
		VS	VS	0	
		JOINT COMNR OF STATE TAX (APPEAL), CT AND GST TERRITORIAL RANGE, BHUBANESWAR		//	
263	D-WP(C)/31030/2024	MITU SAHU	KURESH PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/31031/2024	JAYANTA KUMAR MAJHI	ARUN KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/31032/2024	KHIROD CHANDRA JENA	RAKESH KUMAR SARANGI	//	
		VS	VS	0	
		MINATI JENA		//	
266	D-WP(C)/31033/2024	RAMESH KUMAR MOHARANA	BISWABIHARI MOHANTY	//	AOR20220001789C202400002
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/31035/2024	SIS LTD, BBSR	SAMARENDRA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE BANK OF INDIA, BBSR		//	
268	D-WP(C)/31036/2024	JHARANA GURU	SATYA NARAYAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/31037/2024	HIMADRI KESHARI PATTNAIK	SATYANARAYAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/31038/2024	TRINATH SETHI	DEBASHIS NANDA	//	
		VS	VS	0	
		THE TAHASILDAR JATANI, KHURDA		//	
271	D-WP(C)/31039/2024	MANASI DASH	SANTOSH KUMAR BRAHMA	//	
		VS	VS	0	
		UNION OF INDIA		//	
272	D-WP(C)/31040/2024	PIONEERS MINISRTY, KHORDA	DR. SIMANCHALLA RANJIT	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/31042/2024	STATE OF ODISHA M/S.HI-TECH MULTIPLEX PVT.LTD, BBSR VS	DEBASHIS NANDA VS	// // 0	
274	D-WP(C)/31043/2024	THE SECY STATE CONSUMER DISPUTE REDRESSAL COMMNR, CUTTACK SUKANTA CHOUDHURY VS	PRABIN DAS VS	// // 0	
275	D-WP(C)/31044/2024	UNION OF INDIA MANJULATA NAYAK VS	SANTOSH KUMAR BRAHMA VS	// // 0	
276	D-WP(C)/31045/2024	UNION OF INDIA DR.SAILESH NARAYAN BEHERA VS	SOUBHAGYA SWAIN VS	// // 0	
277	D-WP(C)/31047/2024	DR.PRANATI NAYAK THE CHIEF EXECUTIVE OFFICER VS	SURESHA CHANDRA DASH VS	// // 0	
278	D-WP(C)/31048/2024	NALINI MOHAPATRA BIKASH DAS VS	SAIBRATA RATH VS	// // 0	
279	D-WP(C)/31050/2024	STATE OF ODISHA MAHENDRA KUMAR SAHOO VS	SUBHADUTTA ROURTRAY VS	// // 0	
280	D-WP(C)/31051/2024	STATE OF ODISHA SASHIKANTA MONTRY VS	UMAKANT SAHOO VS	// // 0	AOD2024000001C202400176
281	D-WP(C)/31053/2024	STATE OF ODISHA KAILASH CHANDRA RAITA VS	UMAKANT SAHOO VS	// // 0	AOD2024000001C202400191
282	D-WP(C)/31055/2024	STATE OF ODISHA MILIND GUPTA VS	SAIBRATA RATH VS	// // 0	
283	D-WP(C)/31056/2024	STATE OF ODISHA SUBASINI SAHOO VS	BIJAY KUMAR NAYAK VS	// // 0	AOR20230000709C202400012
		THE DIVISIONAL MANAGER, LIFE CORPORATION OF INDIA		//	

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284	D-WP(C)/31057/2024	JAGANNATH SETHY VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	
285	D-WP(C)/31059/2024	LILIMA BHUKTA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
286	D-WP(C)/31060/2024	PARAMA KUMAR BEBARTA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD2024000001C202400189
287	D-WP(C)/31062/2024	RAKESH CHANDRA LENKA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //	
288	D-WP(C)/31063/2024	PRAFULLA KUMAR SWAIN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
289	D-WP(C)/31064/2024	SUNAM RAITA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD2024000001C202400190
290	D-WP(C)/31066/2024	SUKANTA KUMAR BHUTAN VS THE GOVT. OF ODISHA	BAMADEV BARAL VS	// 0 //	
291	D-WP(C)/31068/2024	KUNJABIHARI SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
292	D-WP(C)/31069/2024	SANTOSH KUMAR MOHANTA VS STATE OF ORISSA	SAURAV MOHANTY VS	// 0 //	
293	D-WP(C)/31070/2024	JOHEL CHANDRA MISSAL VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD2024000001C202400203
294	D-WP(C)/31072/2024	KUMUDA BANDHU PATNAIK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
295	D-WP(C)/31073/2024	BATULA INDIRA	ASHOK DAS	//	

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		VS	VS	()	
296	D-WP(C)/31074/2024	THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM PRANITA LIMA	UMAKANT SAHOO	//	AOD20240000001C202400204
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/31075/2024	PRAFULLA KUMAR PRADHAN	ANIL KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/31076/2024	UMESH PRASAD MISHRA	ANIL KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/31078/2024	NURSINGHA GOUDA	ASHOK DAS	//	
		VS	VS	()	
		THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM		//	
300	D-WP(C)/31080/2024	ANTARYAMI SAHOO	ANIL KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/31081/2024	AJAYA DEV SAHOO	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/31082/2024	HARSA KUMAR LOHARA	UMAKANT SAHOO	//	AOD20240000001C202400201
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/31083/2024	BATULA RAMA RAO	ASHOK DAS	//	
		VS	VS	()	
		THE ADDL. COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM		//	
304	D-WP(C)/31084/2024	NARESH CHANDRA BEHERA	ANIL KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/31086/2024	JAGANNATH PATRA	ASHOK DAS	//	
		VS	VS	()	
		THE ADDL.COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM		//	
306	D-WP(C)/31087/2024	DEENABANDHU PALL	UMAKANT SAHOO	//	AOD20240000001C202400205
		VS	VS	()	

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307	D-WP(C)/31088/2024	STATE OF ODISHA BATTAKRISHNA MOHANTY VS	ANIL KUMAR BEHERA VS	// // ()	
308	D-WP(C)/31089/2024	STATE OF ODISHA GOKUL CHANDRA MOHANTA VS	ANIL KUMAR BEHERA VS	// // ()	
309	D-WP(C)/31090/2024	STATE OF ODISHA RAJENDRA PRASAD PAIK VS	UMAKANT SAHOO VS	// // ()	AOD2024000001C202400202
310	D-WP(C)/31091/2024	STATE OF ODISHA CHAKRADHAR BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // ()	
311	D-WP(C)/31092/2024	STATE OF ODISHA BISWAKARMA MAHALIK VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202400037
312	D-WP(C)/31093/2024	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX GANESWAR MOHPATRA VS	ANIL KUMAR BEHERA VS	// // ()	
313	D-WP(C)/31094/2024	STATE OF ODISHA SIBARAM MOHANTY VS	ANIL KUMAR BEHERA VS	// // ()	
314	D-WP(C)/31097/2024	STATE OF ODISHA SUKANTA KUMAR SAHOO VS	ANIL KUMAR BEHERA VS	// // ()	
315	D-WP(C)/31100/2024	STATE OF ODISHA ABHIMANYU ROUT VS	DHANESWAR BEHERA VS	// // ()	
316	D-WP(C)/31101/2024	STATE OF ODISHA MANJULATA MOHARANA VS	BIJAYA KUMAR NAYAK VS	// // ()	AOR20230000709C202400011
317	D-WP(C)/31103/2024	STATE OF ODISHA RAJKISHORE BEHERA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// // () //	

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318	D-WP(C)/31104/2024	BALABHADRA MAJHI VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD2024000001C202400206
319	D-WP(C)/31106/2024	AMIT KUMAR PRUSTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
320	D-WP(C)/31107/2024	SREE METALIKS LIMITED VS MAA ALLOYS (P) LTD	KSHIROD KUMAR SAHOO VS	// 0 //	AOR20220001352C202400038
321	D-WP(C)/31110/2024	BASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	SAURAV MOHANTY VS	// 0 //	
322	D-WP(C)/31112/2024	SANTOSH KUMAR PATRA VS SANTOSH BALA IPS	DHANESWAR BEHERA VS	// 0 //	
323	D-WP(C)/31114/2024	NARAYAN KAR VS STATE OF ORISSA	SAURAV MOHANTY VS	// 0 //	
324	D-WP(C)/31115/2024	SUMA RANI SARKAR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //	AOD20240000574C202400001
325	D-WP(C)/31116/2024	SANATAN SAHOO VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
326	D-WP(C)/31117/2024	MANAS RANJAN PATTNAIK VS STATE OF ODISHA	PRATIK DASH VS	// 0 //	
327	D-WP(C)/31121/2024	MANORANJAN MOHALIK VS PRATIVA DHIR @MOHALIK	JAGANNATH BHUYAN VS	// 0 //	
328	D-WP(C)/31122/2024	SHYAM SUNDAR PALITA VS STATE OF ORISSA	SAURAV MOHANTY VS	// 0 //	
329	D-WP(C)/31125/2024	SAGARIKA MAHARANA	KABIRAJ PRADHAN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/31126/2024	HARE KRUSHNA MOHANTY	SANAT KUMAR DAS	//	
		VS	VS	0	
		SETTLEMENT OFFICER, MAJORSETTLEMENT, JOBRA, CUTTAC		//	
331	D-WP(C)/31129/2024	RASBIHARI MOHANTA	SAURAV MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
332	D-WP(C)/31130/2024	DHANESWAR DAS	AJIT KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/31131/2024	BABULA MALLICK	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/31132/2024	BASANTA KUMAR PRADHAN	SAURAV MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/31133/2024	PRAMOD KUMAR DASH	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/31134/2024	ABHIJIT MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CHAIRMAN COUNCIL OF HIGHER SECONDARY EDUCATION ,ODISHA		//	
337	D-WP(C)/31135/2024	NAYAK BEHERA	PRONoy MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/31136/2024	MINAKSHI NAYAK	SAURAV MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
339	D-WP(C)/31138/2024	MADAN MOHAN SAHOO	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/31140/2024	ADWAIT PRASAD DEHURY	ANIL KUMAR BEHERA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/31142/2024	STATE OF ODISHA MANOHAR SAHOO VS	SAURAV MOHANTY VS	// // 0	
342	D-WP(C)/31143/2024	STATE OF ORISSA TRINATH SAHU VS	BIRAJA PRASANNA DAS VS	// // 0	
343	D-WP(C)/31144/2024	STATE OF ODISHA BALARAM DEHURY VS	ANIL KUMAR BEHERA VS	// // 0	
344	D-WP(C)/31146/2024	STATE OF ODISHA PRATAP KUMAR SAIPATEL VS	SAURAV MOHANTY VS	// // 0	
345	D-WP(C)/31147/2024	STATE OF ORISSA TILOTAMA NAIK VS	DEBENDRA KUMAR DAS VS	// // 0	
346	D-WP(C)/31148/2024	STATE OF ODISHA AJAYA KUMAR PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0	
347	D-WP(C)/31150/2024	STATE OF ODISHA SANTOSH KUMAR PATTANAİK VS	SASIM AJITAV PATTNAİK VS	// // 0	
348	D-WP(C)/31151/2024	STATE OF ODISHA AKSHYA KUMAR PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0	
349	D-WP(C)/31153/2024	STATE OF ODISHA SARAT CHANDRA PANI VS	ANIL KUMAR BEHERA VS	// // 0	
350	D-WP(C)/31154/2024	STATE OF ODISHA JENAMANI PRADHAN VS	ANIL KUMAR BEHERA VS	// // 0	
351	D-WP(C)/31155/2024	STATE OF ODISHA KHIROD KUMAR MISHRA VS NATIONAL HIGHWAY AUTHORITY OF INDIA, SAMBALPUR	SIBANARAYAN BISWAL VS	// // 0 //	

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352	D-WP(C)/31157/2024	KARTIK CHANDRA PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
353	D-WP(C)/31158/2024	ARTA BEMAL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
354	D-WP(C)/31159/2024	SAMAR BALAV PANIGHAHI VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	// 0 //	
355	D-WP(C)/31162/2024	AKULA CHANDRA ASHRAM VS NATIONAL HIGHWAY AUTHORITY OF INDIA	SIBANARAYAN BISWAL VS	// 0 //	
356	D-WP(C)/31164/2024	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
357	D-WP(C)/31167/2024	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
358	D-WP(C)/31168/2024	GOURANGA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
359	D-WP(C)/31169/2024	M/S.BILT GRAPHIC PAPER PRODUCTS LTD. VS TAX REVORY OFFICER	LALITENDRA GULANI VS	// 0 //	
360	D-WP(C)/31172/2024	RAJKISHORE DHAR VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
361	D-WP(C)/31173/2024	KAILASH CHANDRA PANDA VS STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //	
362	D-WP(C)/31174/2024	BRAJA MOHAN SAHU VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //	
363	D-WP(C)/31175/2024	PRAFULLA SAHU	BIRAJA PRASANNA DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/31176/2024	DEBASMITA BARIK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		UNION OF INDIA		//	
365	D-WP(C)/31177/2024	SANTOSH KUMAR JENA	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/31178/2024	BINAPANI PANDA	PRAMOD RANJAN BEHERA	//	
		VS	VS	0	
		ARATI MANJARI DEVI		//	
367	D-WP(C)/31179/2024	KAILASH CHANDRA PANDA	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/31180/2024	DEVIJYOTI DIBYALOK	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/31181/2024	PAIKSHIT BARIK	KANANBALA ROY CHOUDHURY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/31182/2024	SAPAN SUTAR DASMANTH	ASISH KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/31185/2024	KRUSHNA KUMARI DAS	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/31189/2024	ARJUN RANA	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/31190/2024	PADMANAVA PRADHAN	ANIL KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/31193/2024	DWARAKA RESORTS PVT.LTD.	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	

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375	D-WP(C)/31195/2024	STATE OF ODISHA HRUDANANDA DANI NURSING COLLEGE, SUNDERGOLIA	GOPAL PRASAD JENA	//	
		VS	VS	0	
376	D-WP(C)/31197/2024	THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT GOVT. OF ODISHA// KEONJHAR NURSING COLLEGE	GOPAL PRASAD JENA	//	
		VS	VS	0	
377	D-WP(C)/31198/2024	THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT., GOVT. OF ODISHA// ARJUN KUMAR NAYAK	ANIL KUMAR BEHERA	//	
		VS	VS	0	
378	D-WP(C)/31199/2024	STATE OF ODISHA SUPRAVA SWAIN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
379	D-WP(C)/31200/2024	STATE OF ODISHA ALOK KUMAR NAIK	PRAFULLA KUMAR KAR	//	
		VS	VS	0	
380	D-WP(C)/31201/2024	STATE OF ODISHA DUSHASAN BARIK	NETRANANDA BISWAL	//	
		VS	VS	0	
381	D-WP(C)/31202/2024	STATE OF ODISHA AYAN SCHOOL OF NURSING, KANDHAMAL	GOPAL PRASAD JENA	//	
		VS	VS	0	
382	D-WP(C)/31205/2024	THE PRINCIPAL SECY TO GOVT .HEALTH AND FAMILY WELFARE DEPT, BBSR SWARUPANANDA PANIGRAHI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
383	D-WP(C)/31206/2024	STATE OF ODISHA BANDANA BHATTA	BANAMALI SAHOO	//	
		VS	VS	0	
384	D-WP(C)/31208/2024	THE COLLECTOR, KHORDHA BIDYUT PRAVA MOHANTY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
385	D-WP(C)/31210/2024	STATE OF ODISHA GUNAMANI PADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/31211/2024	DURYODHAN MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
387	D-WP(C)/31212/2024	BIPIN BIHARI PATEL VS TATA AIG GIC CO LTD., BHUBANESWAR	BRAJA RAJ SAI VS	// 0 //	
388	D-WP(C)/31213/2024	SHANTI SCHOOL OF NURSING AND RESEARCH CENTRE, BAPASOBI JENA VS THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT GOVT OF ODISHA	HARA PRASAD RATH VS	// 0 //	
389	D-WP(C)/31214/2024	SUHASINI PAREKH VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
390	D-WP(C)/31215/2024	MAHESWAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
391	D-WP(C)/31216/2024	BIJAYA KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
392	D-WP(C)/31217/2024	MOHINI MOHAN SAMAL VS BISWAMOHAN SAMAL	R.P PATTNAIK VS	// 0 //	
393	D-WP(C)/31218/2024	CHANDRASENA LIMA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //	
394	D-WP(C)/31219/2024	SADGURU COLLEGE OF NURSING, SADGURU HOSPITAL, BAPASOBI, CUTTACK VS THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT GOVT OF ODISHA	HARA PRASAD RATH VS	// 0 //	
395	D-WP(C)/31220/2024	DINABANDHU PADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
396	D-WP(C)/31221/2024	TOPHAN KUMAR BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202400010
397	D-WP(C)/31222/2024	GITANJALI GOUDA	UMAKANT SAHOO	//	AOD20240000001C202400188

ORISSA HIGH COURT

FILING REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISA		//	
398	D-WP(C)/31223/2024	PRASANTA BEHERA	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/31224/2024	NIRANJAN NAYAK	SUSANTA KUMAR BARAL	//	AOR20220001297C202400009
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/31225/2024	INDIRA KUMARI BHUKTA	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
		COMMNR. CUM SECY., S AND ME DEPT.		//	
401	D-WP(C)/31226/2024	PRATAP CHANDRA MALLICK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/31227/2024	KRUSHAN CHANDRA DALABEHERA	UMAKANT SAHOO	//	AOD20240000001C202400210
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/31228/2024	BAIDHARA NAYAK	AKSHAYA KUMAR NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/31229/2024	SABITRI DEVI SCHOOL OF NURSING, CUTTACK	GOPAL PRASAD JENA	//	
		VS	VS	()	
		THE PRINCIPAL SECY TO GOVT. HEALTH AND FAMILY WELFARE DEPT GOVT OF ODISHA, BBSR		//	
405	D-WP(C)/31230/2024	MAHESH CHANDRA MISHRA		//	LOR20240000120C202400001
		VS	VS	()	
		M.D. ODISHA STATE FINANCIAL CORPORATION		//	
406	D-WP(C)/31231/2024	MUKUNDA CHANDRA BISWAL	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/31232/2024	DISHA INSTITUTE OF NURSING	GOPAL PRASAD JENA	//	
		VS	VS	()	
		THE PRINCIPAL SECRETARY TO GOVT.		//	
408	D-WP(C)/31233/2024	BIDYUTPRAVA DAS	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	

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FILING REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/31234/2024	STATE OF ODISHA SANTOSH KUMAR AGARWAL VS ORISSA HIGH COURT, CUTTACK	SAMIR KUMAR MISHRA VS	// // ()	
410	D-WP(C)/31235/2024	ALONE TRUST , GANJAM VS THE UNION OF REPRESENTED THE SECRETARY .	ASHIS KUMAR MISHRA VS	// // ()	
411	D-WP(C)/31236/2024	RASMITA SWAIN VS THE AUTHORIZED PERSON, TATA AIA LIFE INSURANCE COMPANY LTD.,MUMBAI	BHAGABAT PRASAD RATH VS	// // ()	
412	D-WP(C)/31237/2024	RASMITA SWAIN VS CHARULATA MOHANTY	BHAGABAT PRASAD RATH VS	// // ()	
413	D-ABLAPL/21481/2024	RANJEET SUNA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	NAWAPARA /131 /2024 () //	
414	D-ABLAPL/21488/2024	SHANKAR @ SANKARSHAN SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /192 /2024 () //	
415	D-ABLAPL/21491/2024	BHABAGRAHI MOHARANA @ MAHARANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	MARSHAGHAI /131 /2024 () //	
416	D-ABLAPL/21492/2024	RUNA @ PRASANTA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /233 /2024 () //	
417	D-ABLAPL/21494/2024	KANHA MALIK @ KANHU MALLIK @ KANHU CHARAN MISHRA VS STATE OF ODISHA	ARJUN MISHRA VS	PATTAMUNDAI RURAL PS /321 /2024 () //	
418	D-ABLAPL/21496/2024	RUPA PATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /273 /2024 () //	
419	D-ABLAPL/21497/2024	MOHAMMAD HUZEFA @ SK. AYAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	BALICHANDRAPUR /370 /2024 () //	

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FILING REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/21499/2024	BIKASHA MOHAPATRA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BIRIDI PS /196 /2024 () //	
421	D-ABLAPL/21500/2024	DILIP CHOUDHURY @ MEGA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /429 /2024 () //	
422	D-ABLAPL/21502/2024	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHANDAGIRI P.S. /465 /2024 () //	
423	D-ABLAPL/21504/2024	SANGRAM PATTNAIK @ DR. SANGRAM KESHARI P. VS STATE OF ODISHA	SANGRAM MISHRA VS	KHANDAGIRI P.S. /283 /2024 () //	
424	D-ABLAPL/21515/2024	MIRZA YUNUS BAIG @ MOHAMMED YUNUS VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SALIPUR /302 /2024 () //	
425	D-ABLAPL/21516/2024	RENU MALLIK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	GANIA /89 /2024 () //	AOR20230000709C202400009
426	D-ABLAPL/21518/2024	OMM PRAKASH BAL @ OMM BAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	KALINGA NAGAR /162 /2024 () //	
427	D-ABLAPL/21519/2024	NATH NAIK @ NATHA NAIK VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /167 /2024 () //	
428	D-ABLAPL/21520/2024	TRINATH CHOUDHURY VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MAHAKALPARA /162 /2024 () //	
429	D-ABLAPL/21522/2024	ASHISH KUMAR VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	TARASINGI /205 /2024 () //	
430	D-ABLAPL/21524/2024	BIDYADHAR SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /486 /2024 () //	
431	D-ABLAPL/21527/2024	ANASUYA NATH	PRAKASH KUMAR MISHRA	RAJNAGAR /88 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/21532/2024	DHABALESWAR BEHERA	JUGALA KISHORE PANDA	RAIRAKHOL /110 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/21536/2024	SASHIKANTA SAHU	JAYANTA KUMAR MAJHI	BALIAPAL /133 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/21538/2024	MANORANJAN DAS @ MANU	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/21539/2024	SHYAMSUNDAR SAMAL	JAYANTA KUMAR MAJHI	BASTA /124 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/21540/2024	PABANA MOHAPATRA	JNYANANANDA PANDA	NARASINGHPUR /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/21545/2024	MOHAMMAD ASIF QURASHI	SUSHANTA KUMAR JOSHI	KANTABANJI /255 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/21546/2024	TARESWAR BHOLA	JUDHISTHIR SAHOO	ASKA /472 /2024	AOD20220003315C202400001
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/21547/2024	GAJENDRA DAS	KHUSBU PANIGRAHI	/ /0	AOR20220002787C202400072
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/21548/2024	MUSTAFA KHAN	SATYABRATA DASH	BALICHANDRAPUR /385 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/21549/2024	SURYA PRAKASH MAHANTY @ MOHANTY @ SURJYA KUMAR MOHANTY	RAHENDRA MOHANTY ROUTH	BONTH /116 /2024	AOR20220001558C202400102
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/21550/2024	MANASH@MANAS JENA	ARUM KUMAR BEHERA	RASGOBINDPUR /157 /2024	AOR20220003422C202400031
		VS	VS	()	

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FILING REPORT AS ON :19/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/21551/2024	STATE OF ODISHA ANOJ RANJAN NATH VS	PRAKASH KUMAR MISHRA VS	// RAJNAGAR /88 /2024 ()	
444	D-ABLAPL/21552/2024	STATE OF ODISHA GULEKH THANAPATI VS	ABHILASH MISHRA VS	// BINIKA /250 /2024 ()	
445	D-ABLAPL/21553/2024	STATE OF ODISHA SURYAKANT SAHOO VS	MANAS KUMAR CHAND VS	// TANGI (KHURDA) /352 /2024 ()	AOR20220001618C202400165
446	D-ABLAPL/21555/2024	STATE OF ODISHA SUDARSAN BEHERA VS	MANAS KUMAR CHAND VS	// / 0 ()	AOR20220001618C202400166
447	D-ABLAPL/21556/2024	STATE OF ODISHA PARTHA GOUDA VS	SARAT KUMAR JENA VS	// KHALLIKOTE /516 /2024 ()	
448	D-ABLAPL/21559/2024	STATE OF ODISHA BRAJABANDHU BISWAL VS	JAYAKRISHNA MOHAPATRA VS	// PIRAHAT P.S /176 /2024 ()	
449	D-ABLAPL/21562/2024	STATE OF ODISHA SAHED ALI KHAN @ JAHED VS	JAYAKRISHNA MOHAPATRA VS	// Dhamara Police Station /50 /2024 ()	
450	D-ABLAPL/21566/2024	STATE OF ODISHA NILOTPOLA MOHAPATRA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /310 /2024 ()	
451	D-ABLAPL/21572/2024	STATE OF ODISHA SRUTIKANTA DHAL @ SUKUTA VS	BISWABHUSAN DAS VS	// BALICHANDRAPUR /395 /2024 ()	
452	D-ABLAPL/21574/2024	STATE OF ODISHA GAGAN MALLIK VS	BISWABHUSAN DAS VS	// SALIPUR /300 /2024 ()	
453	D-ABLAPL/21575/2024	STATE OF ODISHA DEBENDRA MAHANTA VS STATE OF ODISHA	ABESH KAMAL VS	// GHATAGAON /281 /2024 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/21576/2024	LIKUN KUMAR BAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /287 /2024 () //	AOR20220001618C202400170
455	D-ABLAPL/21577/2024	RAJESH KUMAR SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	SARANAKUL /141 /2024 () //	
456	D-ABLAPL/21578/2024	UPENDRA NAIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	AOR20220001618C202400169
457	D-ABLAPL/21581/2024	ANITA LENKA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	/ /0 () //	
458	D-ABLAPL/21582/2024	BHUBANESWAR MOHAPATRA VS STATE OF ODISHA	SANDEEP RATH VS	/ /0 () //	
459	D-ABLAPL/21583/2024	SAROJA KUMAR PATRA @ SAROJ PATRA VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	MARINE KASIA /91 /2024 () //	
460	D-ABLAPL/21584/2024	RINKU GHUSURI VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	RAMPUR (SONEPUR) /101 /2024 () //	
461	D-ABLAPL/21585/2024	SK. JAKIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHOGRAI /501 /2023 () //	
462	D-ABLAPL/21587/2024	ASHMA BIBI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BHOGRAI /501 /2023 () //	
463	D-ABLAPL/21589/2024	AKHILA RAMAN MALLICK @ AKHILA KUMAR MALAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /229 /2024 () //	
464	D-ABLAPL/21591/2024	P. RAJA PRABHAKAR RAO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BERHAMPUR TOWN /208 /2024 () //	
465	D-ABLAPL/21592/2024	VICKY @ BIKRAM SETHI	CHEERA RANJAN SATAPATHY	SALIPUR /298 /2024	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/21593/2024	PANKAJ DAS	T. DHIREN KUMAR DORA	GRAM GANJAM /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/21598/2024	JAGANNATHA NAYAK @ JAGU	APARESH BHOI	BALASORE SADAR /279 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/21599/2024	CHANDAN PRUSTY @ CHANDAN KUMAR PRUSTY	ASHOK JENA	NIHALPRASAD /123 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/21602/2024	SIPUNU PANIGRAHI	SOUMYA SUCHARITA DEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/21605/2024	BISWAJIT BISWAL	SUNIL KUMAR PANDA	KUAKHIA /309 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/21608/2024	MANTU @ PRAVAT JENA	SUNIL KUMAR PANDA	KUAKHIA /299 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/21609/2024	Bijay Kumar Sahoo	Manas Chand	/ /	AOR20220001618C202400172
		VS	VS	()	
		State Of Orissa		//	
473	D-ABLAPL/21610/2024	DAITARI PRADHAN	DIBYAJYOTI SAHOO	VIGILANCE PS (BERHAMPUR) /25 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
474	D-ABLAPL/21611/2024	RAJA @ ABHISHEK MAJHI	TRILOCHAN PANIGRAHI	KRUSHNA PRASAD /18 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/21612/2024	HASAN KHAN	SMRUTI RANJAN ROUT	ATHGARH /207 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/21613/2024	Chittaranjan Behera	PARTHA SARATHI DAS	/ /	AOD20240000364C202400008
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/21614/2024	State Of Odisha DAITARI PRADHAN VS STATE OF ODISHA(VIG.)	DIBYAJYOTI SAHOO VS	// VIGILANCE PS (BERHAMPUR) /24 /2014 ()	
478	D-ABLAPL/21616/2024	MOHAMMED YUNUS @ MIRZA YUNUS BAIG VS STATE OF ODISHA	ALOK KUMAR KAR VS	// SALIPUR /302 /2024 ()	
479	D-ABLAPL/21619/2024	NIKHIL PADHI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// () //	AOD20240000391C202400018
480	D-ABLAPL/21620/2024	Sambit Kumar Sahoo VS State Of Orissa	Manas Chand VS	// () //	AOR20220001618C202400171
481	D-ABLAPL/21626/2024	Nikhil Padhi VS State Of Odisha	PRASANTA KUMAR ROUTRAY VS	// () //	AOD20240000391C202400016
482	D-ABLAPL/21629/2024	NIKHIL PADHI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	// BARGARH /361 /2024 ()	AOD20240000391C202400017
483	D-ABLAPL/21630/2024	KAMALA BEHERA VS STATE OF ODISHA	PRAVAT KUMAR BEHERA VS	// ASTARANGA MARINE PS /21 /2024 ()	
484	D-ABLAPL/21632/2024	MINATI @ SABNAM BEGAM VS STATE OF ODISHA	AMIT KUMAR NATH VS	// ANGUL TOWN /569 /2024 ()	
485	D-ABLAPL/21633/2024	JITENDRA PANDA @ JITENDRA KUMAR PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KISSANNAGAR PS /200 /2024 ()	
486	D-WPC(OA)/30929/2024	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	XXXXXX VS	// () //	

ORISSA HIGH COURT

MISC CASES FILED on :19/07/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-JCRLRV/1/2023 JCRLRV/1/2023	TAPAN@TAPIN NAIK MP	ADV.	1/2024
2	D-JCRLRV/1/2023 JCRLRV/1/2023	TAPAN@TAPIN NAIK MP	ADV.	2/2024
3	D-JCRLRV/1/2023 JCRLRV/1/2023	TAPAN@TAPIN NAIK MP	ADV.	3/2024
4	D-ARBA/17409/2024 ARBA/5/2024	M/S ESSEL MINING AND INDUSTRIES LTD MP	IPKOLAKOTO BINDO ACHARYA	13/2024
5	D-ARBA/31109/2024 ARBA/ /	TAPAN KUMAR SARANGI MP	AUROVINDA MOHANTY	14/2024
6	D-WPC(OA)/1818/2017 WPC(OA)/1818/2017	PURNAMASI DAS MP		18/2024
7	D-WPC(OAC)/2773/2011 WPC(OAC)/2773/2011	SUDHAKAR MOHARANA MP		60/2024
8	D-WPC(OAC)/2971/2002 WPC(OAC)/2971/2002	PARITOSH DAS MP	SASWAT MOHAPATRA	61/2024
9	D-OTAPL/30385/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS,(PREVENTIVE),BIRBAKINISWARAPATHY,SR.S.C MP	YESHAR KANTI SATAPATHY,SR.S.C	78/2024
10	D-OTAPL/30408/2024 OTAPL/ /	COMMISSIONER OF CENTRAL TAX ROURKELA,CT,POSTHANSRST. COUNSEL MP	YESHAR KANTI SATAPATHY,SR.S.C	79/2024
11	D-OTAPL/30449/2024 OTAPL/ /	COMMISSIONER OF CUSTOMS(PREVENTIVE),BIRBAKINISWARAPATHY,SR.S.C MP	YESHAR KANTI SATAPATHY,SR.S.T. COUNSEL,GST	80/2024
12	D-OTAPL/30459/2024 OTAPL/ /	COMMISSIONER OF CENTRAL TAX ROURKELA,CT,POSTHANSRST. COUNSEL MP	YESHAR KANTI SATAPATHY,SR.S.T. COUNSEL,GST,CT AND C	81/2024
13	D-JCRLA/126/2023 JCRLA/126/2023	JITU@JITENDRA NAHAK MP	MS. GAYATRI PATRA	101/2024
14	D-JCRLA/126/2023 JCRLA/126/2023	JITU@JITENDRA NAHAK MP	MS. GAYATRI PATRA	102/2024
15	D-JCRLA/18104/2024 JCRLA/98/2024	CHAMPA MUNDA MP	SURYAKANTA PALAI	103/2024
16	D-JCRLA/155/2023 JCRLA/155/2023	PADU@PADMAN AMANATYA MP	ADV.	104/2024
17	D-JCRLA/17390/2024 JCRLA/88/2024	N.GANESH MP	ADV.	105/2024
18	D-CRLMP/21483/2024 CRLMP/1064/2024	M/S. KALS BREWERIES PVT. LTD., JAGATSHINDHESPLURANJAN BEHERA MP		166/2024
19	D-CRLMP/21493/2024 CRLMP/ /	MAMUNI MANDAL MP	AMIT KUMAR DAS	167/2024
20	D-CRLMP/5198/2024 CRLMP/722/2024	HARAPRIYA TRIPATHY MP	SASHIBHUSAN DAS	168/2024
21	D-TRP(C)/30386/2024 TRP(C)/ /	SUCHANA DAS ADHIKARI MP	PRAMOD KUMAR JENA	186/2024
22	D-TRP(C)/24980/2024 TRP(C)/168/2024	PRAGYANI MAHAPATRA MP	BHOLANATH SAHA	187/2024
23	D-TRP(C)/30980/2024 TRP(C)/ /	RATNAMANI SENAPATI MP	PUSPAK KUMAR SAHOO	188/2024
24	D-TRP(C)/30402/2024 TRP(C)/ /	PRIYATAMA OJHA MP	AKSHAYA KUMAR SUBUDHI	189/2024
25	D-LAA/17/2012 LAA/17/2012	AARTI STEEL and POWER MP	M/S.SARADA PR.SARANGI	242/2024
26	D-LAA/17/2012	AARTI STEEL and POWER	M/S.SARADA PR.SARANGI	

	LAA/17/2012	MP		243/2024
27	D-LAA/17/2012	AARTI STEEL and POWER	M/S.SARADA PR.SARANGI	
	LAA/17/2012	MP		244/2024
28	D-RVWPET/30388/2024	CHIEF ADMINISTRATOR,SHRI JAGANNATH SUNSHINE, PUNRIND SWAIN		
	RVWPET/ /	MP		244/2024
29	D-RVWPET/30388/2024	CHIEF ADMINISTRATOR,SHRI JAGANNATH SUNSHINE, PUNRIND SWAIN		
	RVWPET/ /	MP		245/2024
30	D-LAA/49/2022	RABINDRA KISHORE SRICHANDAN	DEBASIS TRIPATHY	
	LAA/49/2022	MP		245/2024
31	D-LAA/31183/2024	BHANUMATI DEI	SARTHAK PRADHAN	
	LAA/ /	MP		246/2024
32	D-LAA/31183/2024	BHANUMATI DEI	SARTHAK PRADHAN	
	LAA/ /	MP		247/2024
33	D-CMAPL/29129/2024	PARAMANANDA SWAIN	ADV	
	CMAPL/ /	MP		291/2024
34	D-CMAPL/30395/2024	MADHUSUDAN SAMAL	ADV	
	CMAPL/ /	MP		292/2024
35	D-MATA/30332/2024	SABITRI PANDA	SATRUGHNA DASH (A)	
	MATA/ /	MP		311/2024
36	D-MATA/31029/2024	SANGITA MISHRA	TANMAY MISHRA	
	MATA/ /	MP		312/2024
37	D-RPFAM/401/2023	PABITRA KUMAR NAYAK		
	RPFAM/401/2023	MP		313/2024
38	D-MATA/31139/2024	ASHOK KUMAR SAHOO	TANMAYA KUMAR MOHANTY	
	MATA/ /	MP		313/2024
39	D-RPFAM/31127/2024	PRAFULLA KUMAR SWAIN	ASHWINI KUMAR DAS	
	RPFAM/ /	MP		314/2024
40	D-CONTC/6010/2023	SUPRITI MOHANTY		
	CONTC/6010/2023	MP		373/2024
41	D-CONTC/1472/2024	KSHETRA MOHAN PRADHAN	SAPAN KUMAR PAL	
	CONTC/542/2024	MP		374/2024
42	D-CONTC/331/2017	KUMAR NAYAK	SRI PRASANNA KU. PARHI	
	CONTC/331/2017	MP		375/2024
43	D-CONTC/529/2023	HADIBANDHU BISWAL		
	CONTC/529/2023	MP		376/2024
44	D-FAO/30984/2024	D.M., ORIENTAL INSURANCE CO.LTD.	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		583/2024
45	D-FAO/445/2018	STATE OF ODISA	SR.S.C.(S AND ME)	
	FAO/445/2018	MP		584/2024
46	D-CRLREV/21479/2024	MURALIDHAR NAYAK	SATYAJIT MOHAPATRA (2)	
	CRLREV/ /	MP		600/2024
47	D-SA/176/2002	KARTIK CHANDRA SINGH	M/S.P.K.ROUTRAY,BHASKAR CHANDRA PANDA,J.N.PANDA,S.MISHRA	
	SA/176/2002	MP		601/2024
48	D-CRLREV/21485/2024	CH.BABULA PATRA	TATHAGATA SAHOO	
	CRLREV/ /	MP		601/2024
49	D-SA/250/1993	HEMANT	M/S.R.CH.MOHANTY	
	SA/250/1993	MP		602/2024
50	D-CRLREV/17640/2024	MUNU ROHIDAS	SANJEEV UDGATA	
	CRLREV/ /	MP		602/2024
51	D-SA/250/1993	HEMANT	M/S.R.CH.MOHANTY	
	SA/250/1993	MP		603/2024
52	D-CRLREV/21477/2024	KUNA PATRA@SUSHANTA KUMAR PATRA	MANAS KUMAR CHAND	
	CRLREV/ /	MP		603/2024
53	D-CRLREV/21498/2024	SWEEKAR NAYAK	ANANTA NARAYAN PATTANAYAK	
	CRLREV/ /	MP		604/2024
54	D-SA/250/1993	HEMANT	M/S.R.CH.MOHANTY	
	SA/250/1993	MP		604/2024
55	D-CRLREV/21501/2024	SHANTILATA BEHERA	BIJAYA KUMAR DASH	
	CRLREV/ /	MP		605/2024
56	D-SA/250/1993	HEMANT	M/S.R.CH.MOHANTY	
	SA/250/1993	MP		605/2024
57	D-SA/250/1993	HEMANT	M/S.R.CH.MOHANTY	
	SA/250/1993	MP		606/2024

58	D-CRLREV/20891/2024 CRLREV/ /	NILAKANTHA DASH MP	PARTHA SARATHI NAYAK	606/2024
59	D-SA/250/1993 SA/250/1993	HEMANT MP	M/S.R.CH.MOHANTY	607/2024
60	D-SA/250/1993 SA/250/1993	HEMANT MP	M/S.R.CH.MOHANTY	608/2024
61	D-SA/251/1993 SA/251/1993	SNEHALATA MP	M/S.R.C.MOHANTY	609/2024
62	D-SA/251/1993 SA/251/1993	SNEHALATA MP	M/S.R.C.MOHANTY	610/2024
63	D-SA/251/1993 SA/251/1993	SNEHALATA MP	M/S.R.C.MOHANTY	611/2024
64	D-SA/251/1993 SA/251/1993	SNEHALATA MP	M/S.R.C.MOHANTY	612/2024
65	D-SA/251/1993 SA/251/1993	SNEHALATA MP	M/S.R.C.MOHANTY	613/2024
66	D-SA/251/1993 SA/251/1993	SNEHALATA MP	M/S.R.C.MOHANTY	614/2024
67	D-SA/251/1993 SA/251/1993	SNEHALATA MP	M/S.R.C.MOHANTY	615/2024
68	D-RSA/20383/2024 RSA/184/2024	BABAJI CHARAN ROUL MP	SUKANTA KUMAR NAYAK (2)	816/2024
69	D-RSA/25721/2024 RSA/ /	SARAT MISHRA @SARAT CHANDRA MISHRA MP	PROJANANDA MISHRA	817/2024
70	D-RSA/31079/2024 RSA/ /	SECRETARY, CUTTACK CENTRAL COOPERATIVE BANK LTD., CUTTACK MP	DIPTI RANJAN MOHAPATRA	818/2024
71	D-CMP/31025/2024 CMP/ /	SUKANTI GADTYA MP	JAGABANDHU SAHU	823/2024
72	D-CMP/31049/2024 CMP/ /	GURUBARI BARIK MP	AKSHAYA KUMAR PATI	824/2024
73	D-CMP/31085/2024 CMP/ /	SANJAYA KUMAR PANDA MP	DAYANANDA MOHAPATRA	825/2024
74	D-CMP/31085/2024 CMP/ /	SANJAYA KUMAR PANDA MP	DAYANANDA MOHAPATRA	826/2024
75	D-CMP/31171/2024 CMP/ /	KALINGA BAKERY PVT. LTD., BBSR MP	DIPTI RANJAN MOHAPATRA	827/2024
76	D-CMP/31191/2024 CMP/ /	NIHAR RANJAN PATTNAIK MP	BIKRAM SENAPATI	828/2024
77	D-CMP/31203/2024 CMP/ /	SURENDRA NATH BISOI MP	SATYANARAYAN MOHAPATRA	829/2024
78	D-CMP/31203/2024 CMP/ /	SURENDRA NATH BISOI MP	SATYANARAYAN MOHAPATRA	830/2024
79	D-CMP/31209/2024 CMP/ /	SURENDRA NATH BISOI MP	SATYANARAYAN MOHAPATRA	831/2024
80	D-CMP/31209/2024 CMP/ /	SURENDRA NATH BISOI MP	SATYANARAYAN MOHAPATRA	832/2024
81	D-BLAPL/7498/2024 BLAPL/2303/2024	BHASKAR TAKRI MP	ARIJEET MISHRA	870/2024
82	D-BLAPL/3589/2023 BLAPL/3589/2023	SRIKANTA SAHOO MP	PRANAYANEE DASMOHAPATRA	871/2024
83	D-BLAPL/13944/2023 BLAPL/13944/2023	RAGHUNATH BEHERA MP		872/2024
84	D-BLAPL/18770/2024 BLAPL/6478/2024	PABITRA MAHANTA MP		873/2024
85	D-BLAPL/13945/2023 BLAPL/13945/2023	RAGHUNATH BEHERA MP		874/2024
86	D-BLAPL/13946/2023 BLAPL/13946/2023	RAGHUNATH BEHERA MP		875/2024
87	D-BLAPL/13947/2023 BLAPL/13947/2023	RAGHUNATH BEHERA MP		876/2024
88	D-BLAPL/13948/2023 BLAPL/13948/2023	RAGHUNATH BEHERA MP		877/2024
89	D-BLAPL/6850/2024	ASHISH DASH		

	BLAPL/2235/2024	MP		878/2024
90	D-BLAPL/14010/2023	RAGHUNATH BEHERA		
	BLAPL/14010/2023	MP		879/2024
91	D-BLAPL/14011/2023	RAGHUNATH BEHERA		
	BLAPL/14011/2023	MP		880/2024
92	D-BLAPL/14105/2023	RAGHUNATH BEHERA		
	BLAPL/14105/2023	MP		881/2024
93	D-BLAPL/14106/2023	RAGHUNATH BEHERA		
	BLAPL/14106/2023	MP		882/2024
94	D-ABLAPL/14342/2024	KISHORE @ KISHOR KUMAR MOHAPATRA		
	ABLAPL/5134/2024	MP		1340/2024
95	D-ABLAPL/1411/2024	HARI @ HAREKRUSHNA BEHERA		
	ABLAPL/1555/2024	MP		1341/2024
96	D-ABLAPL/17366/2024	GANDHARBA SAHU @ OLAGANDIA		
	ABLAPL/6064/2024	MP		1342/2024
97	D-ABLAPL/11835/2023	MADHABANANDA NAYAK		
	ABLAPL/11835/2023	MP		1343/2024
98	D-ABLAPL/13631/2024	MARKANDA SAMANTRAY		
	ABLAPL/4873/2024	MP		1344/2024
99	D-ABLAPL/16270/2024	DEBABRATA PADHI	SURESH KUMAR JENA	
	ABLAPL/5649/2024	MP		1345/2024
100	D-ABLAPL/12019/2024	SRIDHARA SENAPATI		
	ABLAPL/4410/2024	MP		1346/2024
101	D-ABLAPL/3306/2020	P.DEEPAK @ JOHNNY @ JANY	RONALISHA PRADHAN	
	ABLAPL/3306/2020	MP		1347/2024
102	D-ABLAPL/12161/2024	LUNA NAIK		
	ABLAPL/4347/2024	MP		1348/2024
103	D-ABLAPL/19298/2024	KAINTA MAHARANA		
	ABLAPL/6851/2024	MP		1349/2024
104	D-ABLAPL/14803/2023	LAXMIDHAR PARIDA		
	ABLAPL/14803/2023	MP		1350/2024
105	D-ABLAPL/15503/2023	SAROJ DAS @ JITU		
	ABLAPL/15503/2023	MP		1351/2024
106	D-ABLAPL/3429/2020	PRABHAT KUMAR PANIGRAHI		
	ABLAPL/3429/2020	MP		1352/2024
107	D-ABLAPL/16521/2024	MAHENDRA CHOUDHURY		
	ABLAPL/6168/2024	MP		1353/2024
108	D-ABLAPL/12769/2024	KHIROD CHANDRA MALLICK @ MALIKY		
	ABLAPL/4647/2024	MP		1354/2024
109	D-ABLAPL/19074/2024	SMRUTI RANJAN ROUT		
	ABLAPL/6833/2024	MP		1355/2024
110	D-ABLAPL/15944/2024	SUDARSAN MOHANTY @ SUDARSHAN MOHANTY	ANANTA RATNA PANDA	
	ABLAPL/5506/2024	MP		1356/2024
111	D-ABLAPL/18240/2019	BABUL ROUT		
	ABLAPL/18240/2019	MP		1357/2024
112	D-ABLAPL/9413/2024	MUNA BEHERA		
	ABLAPL/3680/2024	MP		1358/2024
113	D-ABLAPL/13302/2023	SANJAYA SETH		
	ABLAPL/13302/2023	MP		1359/2024
114	D-ABLAPL/16972/2024	SUSHANTA KUMAR NAYAK	ASIT KUMAR OTTA	
	ABLAPL/6103/2024	MP		1360/2024
115	D-ABLAPL/16933/2024	SK SAMSUDDIN KHAN	BHARAT JALLI	
	ABLAPL/5907/2024	MP		1361/2024
116	D-ABLAPL/11375/2024	SUJIT KUMAR ROUT		
	ABLAPL/4090/2024	MP		1362/2024
117	D-MACA/29813/2024	D.M, NEW INDIA ASSURANCE CO. L.TD.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		1595/2024
118	D-MACA/29817/2024	D.M, NEW INDIA ASSURANCE CO. L.T.D.	BIJOY DASMOHAPATRA	
	MACA/ /	MP		1596/2024
119	D-MACA/30977/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1597/2024
120	D-MACA/30977/2024	D.M., M/S. ORIENTAL INSURANCE CO.LTD	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		1598/2024

121	D-MACA/30997/2024 MACA/ /	MANAGER(LEGAL), M/S. NEW INDIA ASSURANCE CO. LTD. MP		1599/2024
122	D-MACA/30700/2024 MACA/ /	NATIONAL INSURANCE CO. LTD. MP	BIJOY DASMOHAPATRA	1600/2024
123	D-MACA/28027/2024 MACA/ /	THE REGIONAL MANAGER,ORIENTAL INSURANCE COMPANY LIMITED MP		1601/2024
124	D-CRLA/1210/2023 CRLA/1210/2023	SHIPRA KUMAR MP	DEVASHIS PANDA	1777/2024
125	D-CRLA/21209/2024 CRLA/ /	P.ADILAXMI MP	JYOTI RANJAN DEO	1778/2024
126	D-CRLA/21209/2024 CRLA/ /	P.ADILAXMI MP	JYOTI RANJAN DEO	1779/2024
127	D-CRLA/21249/2024 CRLA/ /	SASMITA BAG MP	SAROJ KUMAR MISHRA	1780/2024
128	D-CRLA/21249/2024 CRLA/ /	SASMITA BAG MP	SAROJ KUMAR MISHRA	1781/2024
129	D-CRLA/21249/2024 CRLA/ /	SASMITA BAG MP	SAROJ KUMAR MISHRA	1782/2024
130	D-CRLA/21528/2024 CRLA/ /	SURENDRA BACHA MP	AMITAV TRIPATHY	1783/2024
131	D-CRLA/21528/2024 CRLA/ /	SURENDRA BACHA MP	AMITAV TRIPATHY	1784/2024
132	D-CRLA/21535/2024 CRLA/ /	BISWARANJAN GUPTA MP	BHARAT BHUSAN ROUTRAY	1785/2024
133	D-CRLA/19978/2024 CRLA/ /	SANTA SABAR MP	PABITRA KUMAR PAIK	1786/2024
134	D-CRLA/21460/2024 CRLA/ /	JAYADEB ANANDA @ JAYA CHANDRA ANANDA MP	Sandhya Dash	1787/2024
135	D-CRLA/21460/2024 CRLA/ /	JAYADEB ANANDA @ JAYA CHANDRA ANANDA MP	Sandhya Dash	1788/2024
136	D-CRLA/231/2022 CRLA/231/2022	BHAGI@BHAGABAN DALABEHERA MP	PRASANT KUMAR SAHOO, M/S. MANAS CHAND, R.R. MISHRA, A. SAHOO	1789/2024
137	D-CRLA/476/2023 CRLA/476/2023	CHHOTRAI DEHURI MP	SAPAN KUMAR PAL	1790/2024
138	D-CRLMC/2335/2023 CRLMC/2335/2023	MOHAN KUMAR SAHOO MP		1886/2024
139	D-CRLMC/19085/2024 CRLMC/2418/2024	SUBASH DALAI MP		1887/2024
140	D-CRLMC/21245/2024 CRLMC/ /	MAKRAM NANDA @ MAKARANDA NANDI MP	JYOTI RANJAN DEO	1888/2024
141	D-CRLMC/21246/2024 CRLMC/ /	RAJESH KUMAR JENA MP	SK.ZATAURLLA	1889/2024
142	D-CRLMC/21526/2024 CRLMC/ /	KUMAR PARIJA MP	ARUN KUMAR MISHRA	1890/2024
143	D-CRLMC/21035/2024 CRLMC/ /	JHASKETAN MAJHI MP	KIRTAN DANG	1891/2024
144	D-CRLMC/3149/2022 CRLMC/3149/2022	ASHOK KUMAR BERA MP	SMRUTI RANJAN MOHAPATRA	1892/2024
145	D-CRLMC/21537/2024 CRLMC/ /	RASHMITA MAJHI MP	SOUMYA RANJAN DAS	1893/2024
146	D-CRLMC/21579/2024 CRLMC/ /	ROHIT NAG MP	HIMANSHU SEKHAR MISHRA	1894/2024
147	D-CRLMC/17228/2024 CRLMC/2280/2024	DEBASIS DEY MP	RAJENDRA NARAYAN ROUT	1895/2024
148	D-CRLMC/18445/2024 CRLMC/ /	SHRIRAM FINANCE L.T.D MP	NARENDRA KUMAR SAHOO	1896/2024
149	D-CRLMC/18445/2024 CRLMC/ /	SHRIRAM FINANCE L.T.D MP	NARENDRA KUMAR SAHOO	1897/2024
150	D-CRLMC/18579/2024 CRLMC/2397/2024	SANKAR MANDAL@SWADHIN MANDAL MP		1898/2024
151	D-WA/30303/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK	5264/2024
152	D-WA/30303/2024	STATE OF ODISHA	TARUN PATNAIK	

	WA/ /	MP		5265/2024
153	D-WA/30303/2024	STATE OF ODISHA	TARUN PATNAIK	
	WA/ /	MP		5266/2024
154	D-WA/1001/2021	PARADIP PORT TRUST	M/S.SATYA SMRUTI MOHANTY	
	WA/1001/2021	MP		5267/2024
155	D-WA/24297/2024	BISWA RANJAN MOHANTY	SARAT CHANDRA MEKAP	
	WA/1862/2024	MP		5268/2024
156	D-WA/30601/2024	STATE OF ODISHA	SANGRAM JENA(AGA)	
	WA/ /	MP		5269/2024
157	D-WA/30601/2024	STATE OF ODISHA	SANGRAM JENA(AGA)	
	WA/ /	MP		5270/2024
158	D-WA/30601/2024	STATE OF ODISHA	SANGRAM JENA(AGA)	
	WA/ /	MP		5271/2024
159	D-WA/30657/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY(AGA)	
	WA/ /	MP		5272/2024
160	D-WA/30657/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY(AGA)	
	WA/ /	MP		5273/2024
161	D-WA/30657/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY(AGA)	
	WA/ /	MP		5274/2024
162	D-WA/30906/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5275/2024
163	D-WA/30906/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5276/2024
164	D-WA/30906/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	
	WA/ /	MP		5277/2024
165	D-WA/30924/2024	STATE OF ODISHA	DEBASIS MOHAPATRA (A.S.C)	
	WA/ /	MP		5278/2024
166	D-WA/30924/2024	STATE OF ODISHA	DEBASIS MOHAPATRA (A.S.C)	
	WA/ /	MP		5279/2024
167	D-WA/30924/2024	STATE OF ODISHA	DEBASIS MOHAPATRA (A.S.C)	
	WA/ /	MP		5280/2024
168	D-WA/30923/2024	STATE OF ODISHA	DEBASIS NAYAK(AGA)	
	WA/ /	MP		5281/2024
169	D-WA/30923/2024	STATE OF ODISHA	DEBASIS NAYAK(AGA)	
	WA/ /	MP		5282/2024
170	D-WA/30923/2024	STATE OF ODISHA	DEBASIS NAYAK(AGA)	
	WA/ /	MP		5283/2024
171	D-WA/30639/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY(A.G.A)	
	WA/ /	MP		5284/2024
172	D-WA/30639/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY(A.G.A)	
	WA/ /	MP		5285/2024
173	D-WA/30639/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY(A.G.A)	
	WA/ /	MP		5286/2024
174	D-WA/30907/2024	DIRECTOR GENERAL OF POLICE, ODISHA, PURNAC	PURNAC KANDRA DAS, A.S.C.	
	WA/ /	MP		5287/2024
175	D-WA/30907/2024	DIRECTOR GENERAL OF POLICE, ODISHA, PURNAC	PURNAC KANDRA DAS, A.S.C.	
	WA/ /	MP		5288/2024
176	D-WA/30907/2024	DIRECTOR GENERAL OF POLICE, ODISHA, PURNAC	PURNAC KANDRA DAS, A.S.C.	
	WA/ /	MP		5289/2024
177	D-WA/30698/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY(AGA)	
	WA/ /	MP		5290/2024
178	D-WA/30698/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY(AGA)	
	WA/ /	MP		5291/2024
179	D-WA/30698/2024	STATE OF ODISHA	BIBHU PRASAD TRIPATHY(AGA)	
	WA/ /	MP		5292/2024
180	D-WA/30843/2024	STATE OF ODISHA	ABHINANDAN PRADHAN	
	WA/ /	MP		5293/2024
181	D-WA/30843/2024	STATE OF ODISHA	ABHINANDAN PRADHAN	
	WA/ /	MP		5294/2024
182	D-WA/30843/2024	STATE OF ODISHA	ABHINANDAN PRADHAN	
	WA/ /	MP		5295/2024
183	D-WA/30844/2024	STATE OF ODISHA	PRADEEP KUAR ROUT(AGA)	
	WA/ /	MP		5296/2024

184	D-WA/30844/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUAR ROUT(AGA)	5297/2024
185	D-WA/30844/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUAR ROUT(AGA)	5298/2024
186	D-WA/30846/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK(ASC)	5299/2024
187	D-WA/30846/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK(ASC)	5300/2024
188	D-WA/30846/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK(ASC)	5301/2024
189	D-WA/30854/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5302/2024
190	D-WA/30854/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5303/2024
191	D-WA/30854/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA,A.G.A	5304/2024
192	D-WA/683/2024 WA/2/2024	M/S GIMPEX LTD., CHENNAI MP	RUPESH KUMAR KANUNGO	5305/2024
193	D-WA/30848/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA	5306/2024
194	D-WA/30848/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA	5307/2024
195	D-WA/30848/2024 WA/ /	STATE OF ODISHA MP	RAJANI BHUSAN MISHRA	5308/2024
196	D-WA/31160/2024 WA/ /	PRANATI DASH MP	SUBHADUTTA ROUSTRAY	5309/2024
197	D-WA/31014/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT(AGA)	5310/2024
198	D-WA/31014/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT(AGA)	5311/2024
199	D-WA/31014/2024 WA/ /	STATE OF ODISHA MP	PRADEEP KUMAR ROUT(AGA)	5312/2024
200	D-WA/30855/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5313/2024
201	D-WA/30855/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5314/2024
202	D-WA/30855/2024 WA/ /	STATE OF ODISHA MP	TARUN PATNAIK,A.S.C	5315/2024
203	D-WA/31119/2024 WA/ /	STATE OF ODISHA MP	MALAY KETAN BALABANTARAY(A.G.A)	5316/2024
204	D-WA/31119/2024 WA/ /	STATE OF ODISHA MP	MALAY KETAN BALABANTARAY(A.G.A)	5317/2024
205	D-WA/31119/2024 WA/ /	STATE OF ODISHA MP	MALAY KETAN BALABANTARAY(A.G.A)	5318/2024
206	D-WA/31018/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS(AGA)	5319/2024
207	D-WA/31018/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS(AGA)	5320/2024
208	D-WA/31018/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS(AGA)	5321/2024
209	D-WA/31034/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA,A.G.A	5322/2024
210	D-WA/31034/2024 WA/ /	STATE OF ODISHA MP	SHAKTI PRASAD PANDA,A.G.A	5323/2024
211	D-WA/31020/2024 WA/ /	STATE OF ODISHA MP	Karunakar Das	5324/2024
212	D-WA/31020/2024 WA/ /	STATE OF ODISHA MP	Karunakar Das	5325/2024
213	D-WA/31020/2024 WA/ /	STATE OF ODISHA MP	Karunakar Das	5326/2024
214	D-WP(C)/29057/2024 WP(C)/16541/2024	DR. SUBHANGA KISHORE DAS MP	DURGESH NARAYAN RATH	9321/2024
215	D-WP(C)/29479/2024	SIDHARTH PATTANAYAK		

	WP(C)/16745/2024	MP		9322/2024
216	D-WP(C)/29057/2024 WP(C)/16541/2024	DR. SUBHANGA KISHORE DAS MP	DURGESH NARAYAN RATH	9323/2024
217	D-WP(C)/28601/2024 WP(C)/16364/2024	GUNANIDHI PRADHAN MP	BISWABIHARI MOHANTY	9324/2024
218	D-WP(C)/30919/2024 WP(C)/ /	RAMCHARITA SINGH MP	NARESH CHANRA JENA	9325/2024
219	D-WP(C)/28601/2024 WP(C)/16364/2024	GUNANIDHI PRADHAN MP	BISWABIHARI MOHANTY	9326/2024
220	D-WP(C)/29484/2024 WP(C)/16744/2024	ANURAG PATTANAYAK MP		9327/2024
221	D-WP(C)/30926/2024 WP(C)/17324/2024	AAKASH AGRAWAL MP	SUBHASISH DAS	9328/2024
222	D-WP(C)/30928/2024 WP(C)/17350/2024	JAJNASENI SAHOO MP	MANAS PATI	9329/2024
223	D-WP(C)/30932/2024 WP(C)/ /	SWETA SAHU MP	PITAMBAR ACHARYA	9330/2024
224	D-WP(C)/28758/2024 WP(C)/16432/2024	SANJAY SWADIA MP	AMIT PRASAD BOSE	9331/2024
225	D-WP(C)/30934/2024 WP(C)/ /	DUKHABANDHU PRADHAN MP	PITAMBAR ACHARYA	9332/2024
226	D-WP(C)/3467/2015 WP(C)/3467/2015	BIDHADHAR DALAI MP	M/S.SAMEER KUMAR DAS	9333/2024
227	D-WP(C)/30935/2024 WP(C)/ /	PINKY MODI MP	PITAMBAR ACHARYA	9334/2024
228	D-WP(C)/30933/2024 WP(C)/ /	PRASAN KUAMR SAHOO MP	SIBA PRASADA PATI	9335/2024
229	D-WP(C)/29348/2024 WP(C)/16682/2024	MANOJ KUMAR DAS MP	BIMBISAR DASH	9336/2024
230	D-WP(C)/30938/2024 WP(C)/ /	MANIPAL HOSPITALS (EAST)INDIA PRIVATE LIMITED MP	ANUP KUMAR MOHANTY	9337/2024
231	D-WP(C)/30939/2024 WP(C)/ /	JAGADISH BARAL MP	ANUP KUMAR PATTNAIK	9338/2024
232	D-WP(C)/30955/2024 WP(C)/ /	KAMAL CHOUKSE MP	BIRAJA PRASANNA DAS	9339/2024
233	D-WP(C)/30957/2024 WP(C)/ /	LAXMI PRASAD MAHRA MP	BIRAJA PRASANNA DAS	9340/2024
234	D-WP(C)/8714/2020 WP(C)/8714/2020	BALAKRUSHNA POLAI MP	KALI PRASANNA MISHRA	9341/2024
235	D-WP(C)/30921/2024 WP(C)/ /	PRAMOD KUMAR SAHOO MP	SIDHARTH SHANKAR PADHY	9342/2024
236	D-WP(C)/30959/2024 WP(C)/ /	SANJUKTA NAYAK MP	ARUN KUMAR PATRA	9343/2024
237	D-WP(C)/30964/2024 WP(C)/ /	RASHMI RANJAN MALIK MP	ARUN KUMAR PATRA	9344/2024
238	D-WP(C)/30966/2024 WP(C)/ /	ADMINISTRATOR, WESCO UTILITY, SAMBALPUR MP	SUPTOSH MOHANTY	9345/2024
239	D-WP(C)/29717/2022 WP(C)/29717/2022	DILESWAR MEHER @ SAHADEV MEHER MP		9346/2024
240	D-WP(C)/30975/2024 WP(C)/ /	AJAY KUMAR DASH MP	BANSHIDHAR SATAPATHY	9347/2024
241	D-WP(C)/16734/2024 WP(C)/9652/2024	RAGHUNATH BEHERA MP	DAYANIDHI MISHRA	9348/2024
242	D-WP(C)/30979/2024 WP(C)/ /	JATESWAR DEV HIGHER SECONDARY SCHOOL, KANDAMARA MP	SOMEER EDMARIDAS AND VOCATIONAL	9349/2024
243	D-WP(C)/30986/2024 WP(C)/ /	BAIDEHI BESHRA MP	JIBAN RANJAN DASH	9350/2024
244	D-WP(C)/30988/2024 WP(C)/ /	PRANABANDHU NAG MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA	9351/2024
245	D-WP(C)/30987/2024 WP(C)/ /	SUDHANSU SEKHER APAT MP	RAJIV KUMAR MAHANTA	9352/2024
246	D-WP(C)/30443/2024 WP(C)/17265/2024	M/S BAJRANGBALI REROLLERS(P) LTD.,SUNDERGARH MP	CHANDER KARAN RATH	9353/2024

247	D-WP(C)/30996/2024 WP(C)/ /	PANDA BROTHERS AND TRADERS MP	ANUP NARAYAN MOHANTY	9354/2024
248	D-WP(C)/30998/2024 WP(C)/ /	MANASH SAHOO MP	DINESH KUMAR MOHANTY	9356/2024
249	D-WP(C)/26872/2024 WP(C)/15234/2024	M/S PURUSOTTAMA ESTATES AND RESORTS MP	SOUBHAGYA SWAIN	9357/2024
250	D-WP(C)/31032/2024 WP(C)/ /	KHIROD CHANDRA JENA MP	RAKESH KUMAR SARANGI	9358/2024
251	D-WP(C)/31031/2024 WP(C)/ /	JAYANTA KUMAR MAJHI MP	ARUN KUMAR ACHARYA	9359/2024
252	D-WP(C)/35641/2021 WP(C)/35641/2021	SHAKUNTALA JENA MP	SUDHANSU SEKHAR JENA	9360/2024
253	D-WP(C)/31043/2024 WP(C)/ /	SUKANTA CHOUDHURY MP	PRABIN DAS	9362/2024
254	D-WP(C)/31045/2024 WP(C)/ /	DR.SAILESH NARAYAN BEHERA MP	SOUBHAGYA SWAIN	9363/2024
255	D-WP(C)/20258/2018 WP(C)/20258/2018	DR.DHANAJAYA SAHOO MP		9364/2024
256	D-WP(C)/31048/2024 WP(C)/ /	BIKASH DAS MP	SAIBRATA RATH	9365/2024
257	D-WP(C)/31047/2024 WP(C)/ /	THE CHIEF EXECUTIVE OFFICER MP	SURESHA CHANDRA DASH	9366/2024
258	D-WP(C)/1639/2014 WP(C)/1639/2014	KALYANI BEHERA MP	M/S.D.R.BHOKTA	9367/2024
259	D-WP(C)/31055/2024 WP(C)/ /	MILIND GUPTA MP	SAIBRATA RATH	9368/2024
260	D-WP(C)/31057/2024 WP(C)/ /	JAGANNATH SETHY MP	SANJIB MOHANTY	9369/2024
261	D-WP(C)/24988/2024 WP(C)/14276/2024	TRAILOKYANATH SAHOO MP	KUNAL KUMAR SWAIN	9370/2024
262	D-WP(C)/33507/2022 WP(C)/33507/2022	RATNAKAR ROUT MP	KUNAL KUMAR SWAIN	9371/2024
263	D-WP(C)/31033/2024 WP(C)/ /	RAMESH KUMAR MOHARANA MP	BISWABIHARI MOHANTY	9372/2024
264	D-WP(C)/34506/2023 WP(C)/34506/2023	NILACHAL PUJAHARI MP		9373/2024
265	D-WP(C)/6448/2018 WP(C)/6448/2018	SAILENDRA KUMAR MALLICK MP	M/S.SHASHI BHUSAN JENA	9374/2024
266	D-WP(C)/17098/2023 WP(C)/17098/2023	UMA SANKAR SAHU MP	PRONOY MOHANTY	9375/2024
267	D-WP(C)/31081/2024 WP(C)/ /	AJAYA DEV SAHOO MP	SAIBRATA RATH	9376/2024
268	D-WP(C)/31091/2024 WP(C)/ /	CHAKRADHAR BEHERA MP	JAJATI KESHARI KHUNTIA	9377/2024
269	D-WP(C)/31106/2024 WP(C)/ /	AMIT KUMAR PRUSTY MP	SAIBRATA RATH	9378/2024
270	D-WP(C)/31117/2024 WP(C)/ /	MANAS RANJAN PATTNAIK MP	PRATIK DASH	9379/2024
271	D-WP(C)/31121/2024 WP(C)/ /	MANORANJAN MOHALIK MP	JAGANNATH BHUYAN	9380/2024
272	D-WP(C)/31125/2024 WP(C)/ /	SAGARIKA MAHARANA MP	KABIRAJ PRADHAN	9381/2024
273	D-WP(C)/31131/2024 WP(C)/ /	BABULA MALLICK MP	BIRAJA PRASANNA DAS	9382/2024
274	D-WP(C)/31135/2024 WP(C)/ /	NAYAK BEHERA MP	PRONOY MOHANTY	9383/2024
275	D-WP(C)/31092/2024 WP(C)/ /	BISWAKARMA MAHALIK MP	KSHIROD KUMAR SAHOO	9384/2024
276	D-WP(C)/31143/2024 WP(C)/ /	TRINATH SAHU MP	BIRAJA PRASANNA DAS	9385/2024
277	D-WP(C)/31155/2024 WP(C)/ /	KHIROD KUMAR MISHRA MP	SIBANARAYAN BISWAL	9386/2024
278	D-WP(C)/34637/2022	SAROJA KUMAR SAHU	DR. JITENDRA KUMAR LENKA	

	WP(C)/34637/2022	MP		9387/2024
279	D-WP(C)/31162/2024	AKULA CHANDRA ASHRAM	SIBANARAYAN BISWAL	
	WP(C)/ /	MP		9388/2024
280	D-WP(C)/31107/2024	SREE METALIKS LIMITED	Kshirod Kumar Sahoo	
	WP(C)/ /	MP		9389/2024
281	D-WP(C)/31168/2024	GOURANGA SAHU	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		9390/2024
282	D-WP(C)/31169/2024	M/S.BILT GRAPHIC PAPER PRODUCTS LTD	DALITENDRA GULANI	
	WP(C)/ /	MP		9391/2024
283	D-WP(C)/31175/2024	PRAFULLA SAHU	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		9392/2024
284	D-WP(C)/31176/2024	DEBASMITA BARIK	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		9393/2024
285	D-WP(C)/31180/2024	DEVIJYOTI DIBYALOK	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		9394/2024
286	D-WP(C)/31181/2024	PARIKSHIT BARIK	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		9395/2024
287	D-WP(C)/31189/2024	ARJUN RANA	SAIBRATA RATH	
	WP(C)/ /	MP		9396/2024
288	D-WP(C)/31200/2024	ALOK KUMAR NAIK	PRAFULLA KUMAR KAR	
	WP(C)/ /	MP		9397/2024
289	D-WP(C)/31201/2024	DUSHASAN BARIK	NETRANANDA BISWAL	
	WP(C)/ /	MP		9398/2024
290	D-WP(C)/31218/2024	CHANDRASENA LIMA	HARA PRASAD RATH	
	WP(C)/ /	MP		9399/2024
291	D-WP(C)/31234/2024	SANTOSH KUMAR AGARWAL	SAMIR KUMAR MISHRA	
	WP(C)/ /	MP		9400/2024
292	D-WP(C)/31221/2024	TOPHAN KUMAR BEHERA	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		9401/2024